

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

✓  
O.A/T.A No. 178/2006

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet..... *OA* Pg. 1 ..... to 3 .....

2. Judgment/Order dtd *29/01/2007* Pg. .... to .....

3. Judgment & Order dtd..... Received from H.C/Supreme Court

4. O.A..... *178/2006* Pg. 1 ..... to 27 .....

5. E.P/M.P..... Pg. .... to .....

6. R.A/C.P..... Pg. .... to .....

7. W.S.R.M. *1 to 5* Pg. 1 ..... to 6 .....

8. Rejoinder..... Pg. .... to .....

9. Reply..... Pg. .... to .....

10. Any other Papers..... Pg. .... to .....

11. Memo of Appearance.....

12. Additional Affidavit.....

13. Written Arguments.....

14. Amendement Reply by Respondents.....

15. Amendment Reply filed by the Applicant.....

16. Counter Reply.....

SECTION OFFICER (Judl.)

*Kahlon*  
25/10/17

(510 110 12)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDERS SHEET

1. Original Application No. 178/06
2. Misc Petition No. /
3. Contempt Petition No. /
4. Review Application No. /

Applicant(s) Harendra Nazzari

Respondent(s) U.C.P. 901

Advocate for the Applicant(s) Mr. B. Chakrabarty  
Mr. A. Ali

Advocate for the Respondent(s) C.A. Mr. M. N. Ahmed

Notes of the Registry	Date	Order of the Tribunal
-----------------------	------	-----------------------

1. 25.07.2006 Present: Hon'ble Sri K.V. Sachidanandan  
Vice-Chairman.

The application is in form  
is filed U.C. for Rs. 50/-  
deposited vide (PG/BD  
No. 266225257  
Date 22.7.06

Ghosh  
Dy. Registrar

24/7/06

Steps taken w.r.t  
extra cost Rs. 15/- has  
already paid.

Mr.

The case of the applicant is that he is working as UDC, who is senior to the private respondents as evidenced by Seniority List, annexure - III. Learned counsel for the applicant pleaded and argued that criteria for promotion to the post of Head Clerk is 50% of vacancies by incumbents from the merit list of Departmental Examination and 50% of the vacancies from the seniority quota. The private respondents, who are juniors to the applicant vide order dated 24.05.2006, annexure - IV, they have been promoted to the post of Head Clerk from the seniority quota. The claim of the applicant is that he is much senior to the private respondents and there is a vacancy at Guwahati to the post of Head Clerk.

Heard Mr B. Chakrabarty, learned counsel for the applicant and Mr M.U. Ahmed, learned Addl. C.G.S.C. for the respondents.

Contd/-

25.07.2006 Considering the issue involved, I am of the view that the O.A. has to be admitted. Accordingly, the application is admitted. Issue notice to the respondents.

The learned counsel for the applicant shall take process for Respondent Nos. 6 to 8. Post on 08.09.2006.

*Office of  
25.7.06  
(No Application)*

Learned counsel for the applicant submitted that there is a vacancy at Assam Aviation Works Division CPWD, Guwahati of the post of Head Clerk. If the respondents have initiated any step to fill up of the said post it will be subject to the outcome of the O.A.

Notice & order sent to D/section for issuing to resp. nos /mb/

Vice-Chairman

1 to 8 day regd. A/D post.

Post the matter on 21.11.06.

D/No. 782 to 789

2m

Vice-Chairman

*Conc 31/7/06*

DT= 2/8/06

21.11.2006

Notice duly served on resp. nos- 2,3,4,6,7,8.

Mr. M.U.Ahmed, learned Addl.C.G.C. submits that reply statement is being filed today. Let it be brought on record if it is otherwise in order. Post on 8.12.2006.

Vice-Chairman

① Service awaiting from R. no. 1 & 5. Others duly served. bb  
② No W/B filed.

08.12.2006 Present: Hon'ble Sri K.V. Sachidanandan Vice-Chairman:

No W/B has been filed.

2y  
20.11.06.

No W/B has been filed.

2y  
7.12.06.

Learned Counsel for the Respondents submitted that he has filed reply statement, but not reach in the record. The Registry is directed to keep it on record. Post on 18.12.2006.

Vice-Chairman

/mb/

9.1.2007 Heard learned counsel for the parties.

Order passed, kept in separate sheets.

The O.A. is closed in terms of the order.

  
Vice-Chairman

/bb/

Received copy  
of Judgments  
in appeal  
Subhen Be2 barcode  
A/C  
25/1/07

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

6  
O.A. No. 178 of 2006

DATE OF DECISION 09.01.2007

Sri Narendra Narzari

.....Applicant/s

Mr.B.Chakraborty

.....Advocate for the  
Applicant/s.

- Versus -

U.O.I. & Ors

.....Respondent/s

Mr.M.U.Ahmed, Addl.C.G.S.C.

.....Advocate for the  
Respondents

CORAM

THE HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN

1. Whether reporters of local newspapers may be allowed to see the Judgment? Yes/No
2. Whether to be referred to the Reporter or not? Yes/No
3. Whether to be forwarded for including in the Digest Being compiled at Jodhpur Bench & other Benches ? Yes/No
4. Whether their Lordships wish to see the fair copy of the Judgment? Yes/No

W/1/01  
Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Original Application No. 178 of 2006.

Date of Order: This, the 9th day of January, 2007.

THE HON'BLE MR. K.V.SACHIDANANDAN, VICE CHAIRMAN

Sri Narendra Narzari  
Son of Late Mohiram Narzari  
Resident of Village: Chatra  
P.O: Ghograpar, Dist: Nalbari  
Assam. ...Applicant.

By Advocates Mr.B.Chakraborty & Mr. Abed Ali.

- Versus -

1. The Union of India  
Represented by the Secretary  
to the Government of India  
Ministry of Urban Development  
Nirman Bhawan  
New Delhi-1.
2. Director General of Works  
CPWD, Nirman Bhawan  
New Delhi-1.
3. Additional Director General (ER)  
CPWD, Nizam Palace  
234/4, A.J.C. Bose Road  
Kolkata - 20.
4. Chief Engineer (NEZ) CPWD  
Cleves Colony, Dhankheti  
Shillong - 3 (Meghalaya).
5. Superintending Engineer (Coord)  
Co-ordination Circle (ER)  
CPWD, Nizam Palace  
234/4, A.J.C. Bose Road  
Kolkata - 20.

✓

6. Sri Sukumar Chakraborty  
Office of the Executive Engineer  
Kolkata Central Division  
IV, CPWD, Nizam Palace  
Kolkata - 20.
7. Sri S.K. Mukherjee  
Office of the Executive Engineer  
Kolkata Central Division  
IV, CPWD, Nizam Palace  
Kolkata - 20.
8. Sri T.K.Roy  
Office of the Executive Engineer  
B.L.M.D., CPWD, Balurghat  
West Bengal.

... Respondents.

By Mr.M.U.Ahmed, Addl.C.G.S.C.

### O R D E R (ORAL)

#### SACHIDANANDAN. K.V.,(V.C.):

The Applicant, an UDC is aggrieved by the impugned order No.23/2006 issued by Memo No.9(255)/SE(C)/ER/CDNII/137 dated 24.05.2006 whereby Respondent Nos. 6, 7 & 8 who are much junior to him have been promoted to the post of Head Clerk superceding his claim for being so promoted prior to them. Hence, this Original Application seeking the following relief:-

"..... issue notice to show cause as to why the impugned order dated 24.5.2006 (Annexure-IV) shall not be

L

quashed and set aside and as to why the applicant shall not be given promotion to the rank of Head Clerk with retrospective effect along with all consequential benefits, call for the entire records of the case and after hearing the parties, be pleased to allow the application setting aside the impugned order and issuing direction to the respondent no 5 to consider the case of the applicant as prayed for."

2. Heard Mr.B.Chakraborty, learned counsel for the Applicant and Mr.M.U.Ahmed, learned Addl. C.G.S.C. for the respondents. Mr. Chakraborty, referring to paragraph 5 of the reply statement filed by the Respondents, submitted that the Respondents had admitted that Applicant is senior to Respondent Nos.6, 7 & 8 but due to non-availability of his CR/VCC the DPC could not take decision and his case will be considered by the next DPC and if he is found fit for promotion he will be offered promotion alongwith the benefit of seniority in the grade of Head Clerk. For better elicitation relevant portion of paragraph 5 of the reply statement filed by the Respondents <sup>is</sup> ~~are~~ reproduced herein below:-

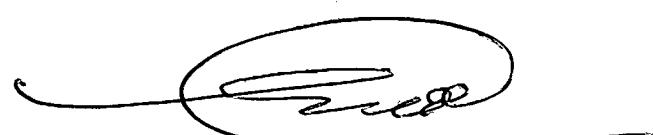
"..... The applicant is senior to the respondent Nos. 6, 7 & 8, but the DPC could not take decision due to non-availability of CR/VCC of the applicant. His case shall be considered by the next

1

1  
DPC (CR and VCC now received) and if DPC finds him fit for promotion, he will be offered promotion and also get benefit of the seniority in the grade of Head Clerk when shall be reckoned from the date of promotion order issued in respect of Respondent Nos. 6, 7 and 8."

3. Considering the said submissions made in the reply statement, Mr. B. Chakraborty, learned counsel for the Applicant submitted that since he has been assured in the reply statement that his case would be considered in the next DPC, there is no need to pursue the O.A. any further and therefore, the O.A. can be closed.

Taking into account the statement made in paragraph 5 of the reply statement and recording the submissions made by Mr. Chakraborty, learned counsel for the Applicant The Original Application is closed.



(K.V.SACHIDANANDAN)  
VICE CHAIRMAN

/BB/

10

केन्द्रीय प्रशासनिक अदायक  
 Central Administrative Judge  
 24/11/2006  
 (A.C.)  
 गुवाहाटी न्यायपीठ

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI

ORIGINAL APPLICATION NO. 178 /2006

Sri. Narendra Nazzari

-- APPLICANT

- Versus -

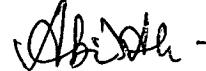
Union of India & Ors.

-- RESPONDENTS

I N D E X

<u>P A R T I C U L A R S</u>	<u>PAGE NO.</u>
1. PETITION	1 - 12
2. VERIFICATION	13
3. ANNEXURE - I	14 - 16
4. ANNEXURE - II	17
5. ANNEXURE - III	18 - 25
6. ANNEXURE - IV	26 - 27

Filed by

  
 Advocate

## S Y N O P S I S

The applicant was appointed as L.D.C. in the CPWD and he joined his duties w.e.f 22.10.82. Subsequently on passing Departmental Examination he was promoted to U.D.C. w.e.f. 25.1.89. In the gradation list of U.D.C the appellant has been shown senior to private respondents. However by the impugned order of promotion dated 24.5.06 the private respondents have been given promotion to the rank of Head Clerk superseding the applicant.

## LIST OF DATES

**12.10.1982 :** The applicant was appointed as L.D.C.

Annexure - I (Page 14-1L)

**22.10.1982 :** The applicant joined his duties as L.D.C.

**25.1.1989 :** The applicant was promoted as U.D.C.

*UD*

Annexure - II (Page -17 )

**23.2.2006 :** Gradation list of U.D.C. published showing applicant senior to private respondents.

Annexure - III (Page -18-25)

**24.5.2006 :** Order passed giving promotion to the private respondents to U.D.C. as Head Clerk.

Annexure - IV (Page -26-27)

12

In the Central Administrative Tribunal

Guwahati Bench : Guwahati

(An application under Sec.19 of the Administrative Tribunal Act, 1985)

O.A. No. 178/2006

1. Sri. Narendra Narzari  
Son of Late. Mohiram Narzari  
Resident of village - Chatra  
P.O. Ghograpar, District :  
Nalbari, Assam

-- Applicant

- VERSUS -

1. Union of India  
Represented by the Secretary  
to the Government of India ,  
Ministry of Urban Development  
Nirman Bhawan, New Delhi - 1
2. Director General Of Works,  
CPWD, Nirman Bhawan, New  
Delhi - 1
3. Additional Director General  
(ER), CPWD, Nizam Palace,  
234/4, A.J.C. Bose Road,  
Kolkata - 20.
4. Chief Engineer (NEZ), CPWD,  
Cleves Colony, Dhankheti,  
Shillong - 3 (Meghalaya)

*Narendra Narzari*

Filed by the Applicant  
through - Advocate  
Dated : 24.7.06

5. Superintending Engineer  
(Coord), Co-ordination Circle  
(ER), CPWD, Nizam Palace,  
234/4, A.J.C. Bose Road,  
Kolkata - 20.

6. Sri. Sukumar Chakraborty,  
Office of Executive Engineer,  
Kolkata Central Division -  
IV, CPWD, Nizam Palace,  
Kolkata - 20.

7. Sri. S.K. Mukherjee,  
Office of Executive Engineer,  
Kolkata Electrical Division -  
IV, CPWD, Nizam Palace,  
Kolkata - 20.

8. Sri. T.K. Roy,  
Office of Executive Engineer,  
B.L.M.D., CPWD, Balurghat  
(West Bengal).

-- Respondents

1. Particulars of the orders against which the application is made.

Order of promotion issued by the respondent no 5  
vide order No.23/2006 issued under memo  
No.9(255)/SE(C)/ER/CDNII/330 dated 24.5.06 given  
promotion to the respondent no 6,7 and 8 to the post  
of Head Clerk in supersession of the claim of the  
applicant for being so promoted.

2. Jurisdiction of the Hon,ble Tribunal. :

The applicant declare that the subject matter of the order against which they want redressal, is within the jurisdiction of this tribunal.

3. Limitation. :

The applicant further declares that the application is within the limitation prescribed under section 21 of the Administration Tribunal, Act, 1985.

4. Facts of the case :

1. That the applicant is a citizen of India and a permanent resident of Nalbari district of Assam. The applicant belongs to Scheduled Tribe community. At present the applicant is posted as U.D.C in the office of Executive Engineer, Guwahati Central Division, Central Public Works Department ( For Short CPWD), Guwahati - 21.

2. That the respondent no 1 is the Secretary of the Union Ministry of Urban Development and respondent no 2 is the Administrative Head of the Department of CPWD. The respondent no 3 is the regional administrative head of the Eastern Region which comprises Eastern Zone-I, Eastern Zone-II and North Eastern Zone. The North Eastern Zone of CPWD is headed by the respondent no 4. The respondent no 5 is the authority for making promotions, transfer and posting

4

of ministerial staff of all the three Zones under the Eastern Region.

3. That the applicant joined in the services of the CPWD as L.D.C after being duly selected and appointed order No.9(4)/ACC/82/E-II dated 12/13<sup>th</sup> of October 1982. Pursuant to the order of appointment the applicant joined his services w.e.f. 22.10.82.

A copy of the appointment letter dated 12.10.82 is enclosed herewith and marked as ANNEXURE - I.

4. That in the CPWD the next higher post to L.D.C. is the post of U.D.C. which was being filled up under the guidelines by the L.D.C. incumbents from three sources viz - 1) 37.5% on Seniority basis only ; 2) 12.5 % of merit quota by those L.D.C who top the merit list in Departmental Examination and 3) 50% by those L.D.C.s who passed the Departmental Examination .

5. That the appellant appeared in the Departmental Competitive cum Qualifying Examination held on 25.4.86 from being promoted to the U.D.C rank and he passed the examination securing 4<sup>th</sup> position in the merit list and accordingly was duly promoted to the U.D.C. by

*Narendra Naikani*

5

order dated 2.2.89 on the basis his merit position in  
the Departmental Competitive Examination.

A copy of the order dated 19.2.87  
declaring the merit position in  
the exam is enclosed herewith and  
marked as ANNEXURE - II.

6. That the next promotional post of U.D.C. is the post of Head Clerk and under the guidelines presently holding the field the U.D.C. incumbents are promoted to the post of Head Clerk from two sources namely - 1. Merit quota - 50% of vacancies by incumbents from the merit list of Departmental Examination and 2. Seniority quota -50% of the vacancies on seniority basis from the rank of U.D.C.

7. That the respondent no 5 issued a provisional Seniority list of the U.D.C's in the Eastern Region of the CPWD as on 1.1.06 vide office memorandum No.9(259)/SE(C)/ER/CDNII/37 dated 23.2.06. In the gradation list the name of the applicant appears at Sl. No.4 and the names of the respondent no.6,7 and 8 appear at Sl. No.10,11 and 12. The applicant states that the placement of the applicant vis-à-vis respondent no 6,7 and 8 in the Seniority list were made correctly and no changes were made subsequently

Narendra Narzani

6

and the seniority positions amongst themselves hold the field and no changes have been made.

A copy of the gradation list published on 23.2.06 is enclosed herewith and marked as ANNEXURE - III.

8. That from the gradation/seniority list of the incumbents in the Eastern Region in the rank of U.D.C. as on 1.1.06 it would clearly appear that respondent no 6,7 and 8 are junior to the applicant. The applicant states that the seniority he has earned over the private respondents by virtue of his passing Departmental Examination and getting early promotion to the rank of U.D.C.

9. That the applicant came to know that in view of a number of vacancies to the rank of Head Clerks in Seniority Quota, the authorities were to make promotions to the rank of Head Clerks on the basis of the above gradation list. As such the applicant was shocked when the respondent no 5 issued the impugned order No.23/2006 issued by memo No.9(255)/SE(C)/ER/CDN II/330 dated 24.5.06 whereby the respondent no 6,7 and 8 have been given promotion to the rank of Head Clerks

*Narendra Yerzani'*

in supersession of the claim of the applicant for being so promoted prior to them. As stated above the respondent no 6,7 and 8 are much junior to him in the rank of U.D.C and therefore the action of the authorities in depriving the applicant of his legitimate promotion and giveing promotion to the respondent nos. 6,7 and 8 is illegal and arbitrary. As such the promotion of the respondent no 6,7 and 8 vide the impugned order dated 24.5.06 is not sustainable in law and the applicant is entitled for being so promoted. The applicant made a representation before the respondent no 5 in this regard on 2.6.06. However in view of the urgency in the matter he is approaching before the hon'ble tribunal without further waiting for in the matter .

A copy of the order dated 24.5.06 is enclosed herewith and marked as  
ANNEXURE - IV.

10. That the applicant states that since his appointment as L.D.C. and his promotion to the rank of U.D.C. he has maintained a clean and unblemished service record. At no point of time in his service carrier anything adverse has ever been communicated to him in any manner. Therefore the applicant states that there could not be any valid or legally sustainable reason in depriving the applicant of his promotion and

*Narendra Nargan'*

in his suppression by incumbents junior to him in the rank of U.D.C.

11. That as stated above the applicant has been deprived of his due promotion to the rank of Head Clerk. At present one post of Head Clerk is lying vacant at Assam Aviation Works Division CPWD, Guwahati and the applicant has come to know that the authorities are going to make further promotions to the post by persons junior to him in the gradation list in which case the applicant would suffer irreparable loss and injury.

It may be relevant to mention in the context that the authorities had a meeting on 22.9.99 with the service association of the CPWD and attended to the grievance of the association as regards posting of incumbents locally as far as possible instead of sending them far off places in the North East. The matter was assured to be taken with the respondent no 5 and since then as far as possible the incumbents have been placed/posted to the vacant post available locally. The applicant states that he has made out a *prima facie* case and the balance of convenience is in his favour in as much as the applicant would suffer irreparable loss and injury in the event the interim order sought for is not granted. ( The applicant craves leave of the Hon'ble Tribunal to produce the

Narendra Narzam

minutes of the said meeting and other relevant documents as and when call for by the Hon'ble Tribunal ).

12. That as such the applicant states that if the post vacant in Guwahati to which the applicant is entitled for being considered for promotion is filled up, he would suffer irreparable loss and injury and the Tribunal may be pleased to pass some interim order protecting the legitimate interest of the applicant.

#### **5. Grounds for relief with legal provisions**

I. For that the action of the respondent in issuing the impugned order giving promotion to the respondent no 6,7 and 8 who are admittedly junior to the applicant, is illegal and arbitrary and as such the impugned order is liable to be quashed and set aside.

II. For that in view of the undisputed Seniority position of the applicant over the respondent no 6,7 and 8 in the gradation list, the applicant is entitled to get the promotion from the date his juniors have been so promoted to the rank of Head Clerk and the impugned order issued in supersession of the claim of the applicant for being so promoted, is not

*Narendra Nargari*

sustainable in law so far it relates to the private respondents.

III. For that there being no justifiable reason before the authorities is not considering the case of the applicant for being promoted to the rank of Head Clerk and giving promotion to the incumbents who were junior to him in service is illegal and arbitrary and the impugned order is liable to be set aside to that extent.

IV. For that in any view of the matter the action of the authorities in issuing the impugned order and leaving out the case of the applicant for being so promoted is not sustainable in law.

**6. Details of remedies exhausted.**

The applicant has no relief under the service rules.

**7. Matters not previously filed or pending with any other court.**

The applicant further declares that he has not previously filed any application, writ petition or

*Narendra Navzani*

suit regarding the matter in respect of which this application has been made, before any court or any other authority or any other Bench of the Tribunal, nor any such application, writ petition or suit is pending before any of them.

**8. Prayer**

In the premises aforesaid, it is, therefore, prayed that Your Lordship may be pleased to admit this application, issued notices to the respondent to show cause as to why the impugned order dated 24.5.2006 (ANNEXURE - IV) shall not be quashed and set aside and as to why the applicant shall not be given promotion to the rank of Head Clerk with retrospective effect along with all consequential benefits, call for the entire records of the case and after hearing the parties, be pleased to allow the application setting aside the impugned order and issuing direction to the respondent no 5 to consider the case of the applicant as prayed for.

And for this act of kindness the applicants, as in duty bound, shall ever pray.

*Narendra Varzan*

9. Interim order

It is further prayed that pending disposal of the case Your Honour may be pleased to issue direction to the authorities not to fill up the post of Head Clerk lying vacant at Assam Aviation Works Division, CPWD, Guwahati for the ends of justice

10. Particulars of bank draft/postal order in respect of the application fee

(i) I.P.O. No. 269325257

(ii) Date 22.7.06

(iii) Issued by Guwahati Post Office

(iv) Payable at Guwahati.

11. List of enclosures.

As stated in the INDEX

Narendra Nangia

VERIFICATION

I, Sri. Narendra Narzari, son of Late. Mohiram Narzari, aged about 52 years, resident of village- Chatra, P.O. Gograpar, District : Nalbari, Assam, do hereby verify that the statements made in paragraphs Nos. 4(1,2,3,4,5,6,7,8,10,11 and 12 )are true to my personal Knowledge ; those made in paragraph nos 4(9) are matters of record and the statements made in paragraph nos. 5 are believed to be true on legal advice and I have not suppressed no material fact .

And I sign this verification on this 24 th day of July/ 2006 , at Guwahati .

Place Guwahati

Narendra Narzari.

Signature of the applicant

Date 24/7/06

## ANNEXURE - I

Government of India  
Central Public Works Department

No. 9(4)/ACC/ 02 /E-II

Dated, Gauhati 12/10/1982

## MEMORANDUM

13

Shri/Smt. Narondra Devi Narkar a nominee of the

Staff Selection Committee (N.E.R) Registration No. 42-11487 is hereby offered a purely temporary appointment as LOWER DIVISION CLERK until further orders conferring on him/her no right of confirmation on the following terms and conditions:-

1. An initial pay of Rs. 260/- p.m in the scale of Rs. 260-6-290-EB-6-326-8-EB-8-390-10-400/- plus usual allowances as admissible.
2. The appointment will take effect from the date he/she actually joins duty.
3. No travelling allowance will be paid for joining this appointment.
4. The appointment carries with it the liability to serve in any part of India or outside where the C.P.W.D. has an organisation.
5. His/her services are liable to be terminated by the Govt. at any time without assigning any reasons but ordinarily one month notice will be given. If, however, he/she wishes to resign, he/she will have to submit his/her resignation and wait for its acceptance by the Government. In case he goes away without its acceptance, he/she will be treated as having been dismissed from service with a disqualification for future employment under the Central Govt.
6. He/she is required to produce a certificate of character from a Stipendary 1st Class Executive Magistrate (including a District Magistrate or a Sub-Divisional Magistrate) or from two Gazetted Officers who are known to him/her for the last three years but not related to him/her before he/she is allowed to join the appointment.
7. Original certificate and testimonials in support of his/her qualification, experience and age should be produced before joining duty.
8. If he/she has been employed anywhere previously, he/she will have to submit a discharge certificate from his/her last employer.
9. In case it is proved after the acceptance of offer and appointment that he/she is dismissed employee of the Union or State Govt., disqualifying him/her for future employment under Government or that he/she has obtained employment by deceit he will be dismissed from service without any remuneration.
10. He/She is an Indian National.
11. He/She will not keep two wives at any time throughout his/her service.

Contd...2

Certified to be true copy

  
Advocate  
Gauhati High Court

12. His/Her services will be terminated if he/she is found to be an alcoholic.
13. He/She will have to take an oath of allegiance to the Constitution of India, at the time of taking up of the appointment.
14. His/Her appointment will be provisional subject to his/her character and antecedents being certified by the Police Authorities and he/she being declared medically fit.
15. He/She is requested to produce a medical certificate from Civil Surgeon or equivalent to the same status before taking up service.
16. He/She will be on probation for a period of 2 years and liable to be extended by the appointing authority.
17. He/She has passed/will have to pass typing test at 30 words per minute before/and eligible for Q.P./annual increment/confirmation.
18. He/She will have to give an undertaking that he/she should maintain the other dependent of his/her father's family.
19. On his/her assumption of duty, he/she must apply to the Estate Officer for Govt. accommodation in the prescribed form (wherever it exists) within a week in order to be eligible to draw House Rent Allowance as admissible under the Rules (in the event of such accommodation being not available) failing which no House Rent Allowance will be paid to him/her.
20. He/She will have to fill in a declaration of temporary service on joining the Department.
21. He/She will be governed by the Subordinate Services Disciplinary/Control & Appeal Rules etc. as framed by the Government of India from time to time.
22. He/She will have to give details of his/her movable & immovable property within 4 weeks from the date of his/her appointment. Similar information will have to be furnished in respect of his/her family members.
23. He/She will not leave the Department on an offer being received from any other Department where he/she might have applied before being nominated here. Also he/she will not apply direct for any post outside the CPWD.
24. He/She will have to give his/her Home Town declaration within 7 days.
25. Scheduled Castes/Scheduled Tribes candidate will have to furnish a certificate in the prescribed form in support of candidate's claim to belong to a Scheduled Caste/Tribe.
26. His/Her appointment will be governed by the relevant rules and orders of Govt. issued from time to time.
27. If any declaration given or information furnished by the candidate proves to be false or if the candidate is found to have wilfully suppressed any material information he/she will be liable to be removed from service and such other action taken as Government may deem necessary.

-: 3 :-

28. If he/she accepts the offer on the terms given above he/she should report for duty to the Superintending Engineer, Assam Central Circle, CPWD, Gauhati-781 021. on or before 30-10-1982. If the candidate fails to report for duty by the prescribed date, the offer will be treated as cancelled.

29. The formal appointment order will be issued on his joining after completing required formalities by the Superintending Engineer of the concerned Circle.

Enclo:- One proforma.

( Er. R.D. GUPTA )  
 Superintending Engineer,  
 Assam Central Circle,  
 CPWD, Gauhati-21.

✓ To  
 Shri Narendra Narzari,  
 C/o. Shri Aken Boro, Office of the  
 Examiner, Local Accounts,  
 P.o. Narabazar, Panighuli,  
 Guwahati - 781 003.

Copy to:-

1. The Regional Director ( N.E.R ), Dr. S.K. Bhuyan Road, Uzan Bazar, Gauhati - 781 001 with reference to his No. SSCG/NCI/3/12722 dt. 30-9-1982.

2. The Superintending Engineer(Coord.), Calcutta Central Circle No. I, I.P.W.D., Calcutta-20.

3. The Executive Engineer

*Sd/-*  
 ( Er. R.D. GUPTA )  
 Superintending Engineer,  
 Assam Central Circle,  
 CPWD, Gauhati-21.

Nasker/

:hb

14/15  
ANNEXURE - II

COPY OF MEMORANDUM NO. Conf/Exam/SE/Coord/EZ/Cal/279 dated 11-12-1986 FROM THE SUPERINTENDING ENGINEER, COORDINATION CIRCLE (EZ), C.P.W.D., CALCUTTA ADDRESSED TO ALL SUPERINTENDING ENGINEERS AND OTHERS.

MEMORANDUM

The following LDCs passed the departmental competitive-cum-qualifying examination held on 25.4.86 for promotion to the post of UDC and their names are arranged in order of merit:

Sl.No. & Name	Dt. of seniority.	Office to which attached.
<u>S/Shri</u>		
1. B.P.Guha	20.6.80	Gauhati Cent.Dvn.
2. D.C.Paul	13.3.78	Gauhati Cent.Dvn.
3. S.K.Chakraborty	21.10.82	Assam Cent.Circle
4. N.Narzari (ST)	22.10.82	Assam Cent.Circle
5. Arjan Das (S/C)	29.10.82	Assam Cent.Circle
6. Pradip Kr. Das (S/C)	29.10.82	Assam Avn.Works Dvn.
7. T.S.Tomer	11.11.80	Raipur Cent.Dvn.
8. C.K.Dutta	17.2.69	Gauhati Elect.Dvn.II
9. Milan Ch. Ghosh	13.9.73	Cal.Cent.Circle No.I
10. A.K.Roy	24.12.79	Gauhati Cent.Dvn.
11. L.Rajendra Singh	30.7.79	Manipur Cent.Dvn.
12. Ajit Das	29.9.81	Gauhati Elect.Dvn.I
13. D.C.Saikia (ST)	28.9.81	Gauhati El.Dvn.II
14. Smt. Sadhana Sarkar (S/C)	5.7.77	Gauhati Cent.Dvn.

Sd/-  
Superintending Engineer (Coord)  
Eastern Zone, CPWD, Calcutta.

NO. 9 (32) / ACC/EII  
GOVERNMENT OF INDIA  
CENTRAL PUBLIC WORKS DEPARTMENT  
DATED GUWAHATI THE 19th FEBRUARY 1987.

Copy to :-

1. Shri S.K.Chakraborty, L.D.C., Assam Cent. Circle, Central P.W.D., Guwahati-21 for information.
2. Shri N. Narzari, L.D.C., Assam Central Circle, Central P.W.D., Guwahati-21 for information.
3. Shri Arjan Das, L.D.C., Assam Central Circle, Central P.W.D., Guwahati-21 for information.

EA to Superintending Engineer,  
Assam Central Circle,  
C.P.W.D., Guwahati-21.

\*skc  
19021987/\*

Certified to be true copy

N.A.  
Advocate  
Gauhati High Court

18  
9  
ANNEXURE - III

GOVERNMENT OF INDIA  
CENTRAL PUBLIC WORKS DEPARTMENT  
OFFICE OF THE SUPERINTENDENT ENGINEER COORDINATION  
CIRCLE(ER), 2<sup>nd</sup> MSO BUILDING, NIZAM PALACE 17TH FLOOR  
234/4 AIC BOSE ROAD, KOLKATA - 20.  
TEL: (033) 22877416 FAX NO. (033) 2281-3183

No. 9 (259) /SE (C) /ER/CDNII/137

Dated : 23.02.06

OFFICE MEMORANDUM

A provisional seniority list of UDC in CPWD under Eastern Region as on 01.01.2005 has been prepared and enclosed for circulation amongst the UDC. All SEs/SE(P&A)/EEs CPWD under Eastern Region are requested to circulate the list to all concerned officials. Although efforts have been made to incorporate all the available information, however it is requested to please check the list for its correctness and intimate missing/discrepancies, if any, after verifying from service book to this office for necessary action at this end. If no objection/comments are received within next two months, the provisional seniority list enclosed will be treated as final.

Encl : As stated

Sd/-

Superintending Engineer Coord(ER)

Copy to :

- 1.
- 2.
- 3.
- 4.

*Certified to be true copy*

*[Signature]*  
Advocate  
Gauhati High Court

19  
SENIORITY LIST OF UDC IN EASTERN REGION CPWD AS ON 1.1.06

SenNo	SAL	Name	Category	DOB	REGION	ZONE	CIRCL	Office	OffStn	DOEInGovt	DOEInCPWD	DOEInGrade	DOCONF	DOSeniority	SET DATE
1	Sri	Lalzi	ST	31/12/1947	ER	EZ2	PCC	DCD	Dhanbad	06/08/1966	06/08/1966	20/11/1978	01/08/1984	20/03/1973	
2	Sri	Das Aajan	SC	19/11/1956	ER	NEZ	ACC2	AAWD	Guwahati	29/10/1982	29/10/1982	20/04/1988	01/04/1988	06/04/1988	
3	Sri	Saikia Dilip Ch.	ST	01/09/1954	ER	NEZ	GCEC	GCED1	Guwahati			25/04/1988		06/04/1988	
4	Sri	Nazari Narindra	ST	01/07/1952	ER	NEZ	ACC1	GCD	Guwahati	22/10/1982	22/10/1982	25/01/1989	01/04/1988	25/01/1989	
5	Sri	Roy M. K.	Gen	20/04/1957	ER	EZ2	BCC	BCD1	Bhubaneswar	23/01/1979	23/01/1979	11/04/1990	01/04/1983	06/12/1989	
6	Sri	Kuzur Z.	ST	07/02/1955	ER	EZ2	BCC	BCD1	Bhubaneswar	24/03/1980	24/03/1980	29/12/1989	01/09/1982	06/12/1989	
7	Sri	Ghosh Amit Kumar	Gen	06/03/1946	ER	EZ1	KCC2	KCC2	Kolkata	04/11/1965	04/11/1965	10/05/1990		21/12/1989	
8	Sri	Bhattacherjee R.N.	Gen	01/03/1946	ER	EZ1	SEP1	SEP1	Kolkata	01/04/1966	01/04/1966	16/03/1990	01/09/1982	21/12/1989	
9	Sri	Ball J N	SC	02/02/1946	ER	EZ1	KCEC2	KCED4	Kolkata	25/07/1967	25/07/1967	09/04/1990	01/09/1982	21/12/1989	
10	Sri	Chakrabarty Sukumar	Gen	02/01/1947	ER	EZ1	KCC2	KCD4	Kolkata	26/08/1966	26/08/1966	22/12/1989	01/09/1982	21/12/1989	
11	Sri	Mukherjee S K	Gen	12/11/1946	ER	EZ1	KCEC2	KCED4	Kolkata	25/10/1966	25/10/1966		01/09/1982	01/01/1990	
12	Sri	Roy T K	Gen	20/07/1946	BOR	IBBM	MCMC	BLMD	Balurghat	25/05/1967	25/05/1967	13/03/1990	01/04/1988	01/01/1990	
13	Sri	Ghosh Basul	Gen	31/07/1947	ER	EZ1	KCC3	KCD5	Kolkata	01/11/1966	01/11/1966	02/03/1990	01/09/1982	11/01/1990	
14	Sri	Dutta Alok Kumar	Gen	16/07/1949	ER	EZ1	KCC3	KCD2	Kolkata	26/06/1967	26/06/1967	24/09/1996	01/09/1982	11/01/1990	
15	Sri	Chatterjee T K	Gen	05/01/1947	ER	EZ1	KCC3	KCD3	Kolkata	12/07/1967	12/07/1967	12/02/1990	01/09/1982	11/01/1990	
16	Sri	Das Kusum Ram	SC	01/04/1948	ER	NEZ	ACC2	AAWD	Guwahati	11/05/1968	11/05/1968	11/05/1990	01/09/1982	11/01/1990	
17	Sri	Saha S.C.	Gen	24/05/1947	ER	EZ1	KCC1	KCD7	Kolkata	24/07/1967	24/07/1967	18/05/1990	01/08/1984	25/01/1990	
18	Sri	Saha R.P.	Gen	14/10/1948	ER	EZ1	ADG1	SETLQ	Kolkata	25/07/1967	25/07/1967			25/01/1990	
19	Sri	Soren L C	ST	01/01/1953	ER	EZ1	KCC3	KCD5	Kolkata	31/05/1980	31/05/1980	19/04/1990	01/04/1988	20/03/1990	
20	Sri	Das Anju Rani	SC	16/01/1951	ER	EZ1	KCEC1	KCEC1	Kolkata	27/09/1968	27/09/1968	14/02/1992	01/08/1984	20/03/1990	
21	Sri	Soren Monohar	ST	18/07/1956	ER	EZ2	PCEC	BCED	Bhubaneswar	09/04/1980	09/04/1980	07/05/1990	01/09/1982	06/04/1990	
22	Sri	Jana Padma	SC	11/01/1947	ER	EZ2	BCC	BCD2	Bhubaneswar	21/01/1969	21/01/1969	15/10/1990	01/08/1984	04/05/1990	
23	Sri	Nongrum E.	ST	26/12/1954	ER	NEZ	ACC1	MCD	Shillong	13/06/1980	13/06/1980	18/05/1990	01/09/1982	04/05/1990	
24	Sri	Mondal K P	SC	16/08/1948	ER	EZ1	KCC2	KCD1	Kolkata	07/01/1972	07/01/1972	01/10/1986	25/07/1974	01/11/1990	
25	Sri	Samanta C K	Gen	29/11/1946	ER	EZ1	KCC2	KCD1	Kolkata	17/04/1968	17/04/1968	21/12/1991	01/06/1978	01/11/1990	
26	Sri	Mohanty A.	Gen	07/06/1964	ER	EZ2	POEC	BCED	Bhubaneswar	19/08/1985	19/08/1985	22/10/1991	01/04/1988	01/01/1991	
27	Sri	Southern Joseph	ST	19/07/1960	ER	NEZ	ACC1	MCD	Shillong	19/10/1982	19/10/1982	19/10/1992	01/04/1988	01/01/1991	
28	Sri	Sawaria K L P	ST	13/12/1959	ER	NEZ	ACC1	MCD	Shillong	22/10/1982	22/10/1982	14/01/1991	01/04/1988	01/01/1991	
29	Sri	Pal R N	Gen	18/05/1947	BOR	IBBZ	BFRC	BCD2	Barasat	22/09/1965	22/09/1965	18/03/1991	01/09/1982	01/01/1991	
30	Sri	Niller P	ST	20/12/1959	ER	NEZ	SEP1	SEP1	Shillong	31/07/1982	31/07/1982	28/02/1991	01/04/1988	13/02/1991	
31	Sri	Mondal J C	Gen	01/07/1949	ER	NEZ	ACC2	PD2	Guwahati	16/08/1966	16/08/1966	29/05/1992	01/09/1982	13/02/1991	
32	Sri	Sarkar P C	SC	10/04/1949	EP	EZ1	KCEC1	KCED5	Kolkata	02/09/1972	02/09/1972	08/07/1991	01/04/1988	10/04/1991	
33	Sri	Devi Ranjana	Gen	15/02/1943	ER	EZ	SCC	MCD1	Imphal	17/07/1963	17/07/1963	22/04/1991	10/05/1972	10/04/1991	
34	Sri	Biswas T C	Gen	20/05/1951	ER	EZ1	KCEC2	KCED2	Kolkata	23/02/1970	23/02/1970	14/06/1991		10/04/1991	
35	Sri	Roy R L	Gen	20/12/1952	ER	EZ1	KCEC1	BBED	Kolkata	07/11/1977	07/11/1977	18/11/1991	01/04/1988	17/09/1991	
36	Sri	Prasad Karik	ST	15/10/1957	ER	EZ1	KCC1	KCD8	Kolkata	05/04/1980	05/04/1980	03/08/1992		13/01/1992	
37	Sri	Biswas S R K	SC	07/07/1958	ER	EZ1	KCC1	KCD7	Kolkata	26/04/1979	26/04/1979	29/01/1992	26/04/1982	13/01/1992	
38	Sri	Saikia G N	ST	24/03/1951	ER	NEZ	ACC2	AAWD	Guwahati	29/09/1991	29/09/1991	05/06/1992		13/01/1992	
39	Sri	Rabina P K	Gen	17/06/1949	ER	NEZ	ACC1	IGCD	Guwahati	16/11/1982	16/11/1982	11/05/1992		13/01/1992	
40	Sri	Mazumdar S	Gen	14/01/1952	ER	EZ1	KCEC2	KCED2	Kolkata	03/01/1984	03/02/1984	22/01/1992		13/01/1992	
41	Sri	Ghosh Gouri Rani	Gen	14/12/1953	ER	EZ1	KCC3	KCD2	Kolkata	12/04/1987	12/04/1987	02/03/1992	07/12/1979	13/01/1992	
42	Sri	Bhattacharjee Swapnil	Gen	10/02/1957	ER	NEZ	ACC1	IGCD	Guwahati	13/08/1983	13/08/1983	10/04/1992		20/03/1992	
43	Sri	Das R C	Gen	01/02/1950	ER	NEZ	GCEC	GCED2	Guwahati	19/02/1983	19/03/1983	23/05/1992		20/03/1992	
44	Smt	Dutta Gita Rani	Gen	01/04/1947	BOR	IBBZ	BFRC	BFRC	Kolkata	22/08/1963	22/08/1968	06/04/1992	01/04/1988	20/03/1992	
45	Sri	Ghatak Niyati	Gen	29/08/1949	ER	NEZ	GCEC	GCED1	Guwahati	11/07/1969	11/07/1969	10/04/1992	01/04/1988	20/03/1992	
46	Sri	Mishra S K	Gen	03/10/1957	ER	EZ2	BCC	BCD1	Bhubaneswar	16/01/1974	16/01/1974	11/05/1992	01/04/1983	20/03/1992	
47	Sri	Sharma H N	Gen	12/09/1949	ER	NEZ	ACC2	NAAPD	Guwahati	14/08/1988	14/08/1988	30/04/1992		20/03/1992	

20  
SENIORITY LIST OF UDC IN EASTERN REGION . CPWD AS ON 1.1.06

SenN o	SAL	Name	Category	DOB	REGI ON	ZONE	CIRCL E	Office	OffStn	DOEInGovt	DOEInCPWD	DOEInGrade	DOCONF	DOSeniority	Notes
48	Sri	Bera B N	Gen	10/03/1953	ER	EZ2	BCC	KCD2	Bhubaneswar	13/09/1973	13/09/1973	11/11/1992	13/09/1976	21/09/1992	
49	Sri	Murtaza G	Gen	02/06/1956	ER	EZ1	KCEC2	KCED3	Kolkata	30/01/1974	30/01/1974	12/04/1993		21/09/1992	
50	Sri	Das R K	Gen	15/11/1953	ER	EZ1	KCEC2	KCED1	Kolkata	08/06/1976	08/06/1976	14/12/1992	01/04/1988	21/09/1992	
51	Sri	Mukherjee S K	Gen	23/09/1952	ER	EZ1	KCC3	KCC3	Kolkata	21/09/1976	21/09/1976	16/11/1992		21/09/1992	
52	Sri	Singh H P	Gen	11/06/1954	ER	EZ1	DOH	DOH	Kolkata	22/07/1977	22/07/1977	14/12/1992		21/09/1992	
53	Sri	De Sarkar A R	Gen	10/10/1954	ER	EZ1	KCC1	KCC1	Kolkata	19/08/1977	19/08/1977	16/11/1992		21/09/1992	
54	Sri	Mazumder N B	GenPl	16/11/1948	ER	EZ1	KCEC2	KCED1	Kolkata	23/11/1977	23/11/1977	17/12/1992		21/09/1992	
55	Sri	Chatterjee Sunil Kumar	Gen	11/04/1946	ER	EZ1	KCC2	KCC2	Kolkata	08/08/1966	08/08/1966	03/08/1993	01/09/1982	07/07/1993	
56	Sri	Hussain Md A	Gen	01/01/1947	ER	NEZ	GCEC	GCEC	Guwahati	05/05/1967	05/05/1967	29/07/1993	01/09/1982	07/07/1993	
57	Sri	Barua R S	ST	01/03/1953	ER	EZ1	KCC2	KCC2	Kolkata	03/01/1974	03/01/1974	12/11/1993	31/10/1980	07/07/1993	
58	Sri	Pandya Bhejamana	Gen	10/11/1957	ER	EZ2	BCC	KCD2	Bhubaneswar	29/07/1985	29/07/1985	30/10/1993	01/04/1988	07/07/1993	
59	Sri	Chakraborty S K	Gen	18/11/1954	ER	EZ1	KCEC1	KCEC1	Kolkata	06/09/1973	06/09/1973	31/01/1994	01/04/1988	14/12/1993	
60	Sri	Ghosh M C	Gen	01/10/1949	ER	EZ1	SCC	SCC	Siliguri	13/09/1973	13/09/1973	07/03/1994		14/12/1993	
61	Sri	Ping Biswanath	Gen	23/08/1954	ER	EZ1	KCEC2	KCEC2	Kolkata	24/01/1979	24/01/1979	11/04/1994	01/04/1988	14/12/1993	
62	Sri	Dutta Debashish	Gen	23/04/1959	ER	EZ1	KCC1	KCC1	Kolkata	16/04/1979	16/04/1979	07/03/1994	01/04/1988	14/12/1993	
63	Sri	Singh L Rajendra	Gen	01/03/1947	ER	NEZ	SCC	KCD	Khatkhati	16/05/1966	16/05/1966	20/12/1993		14/12/1993	
64	Sri	Tomar T S	Gen	23/12/1951	ER	EZ2	PCC	PCD	Ranchi	10/05/1972	10/05/1972	28/12/1993	01/04/1988	14/12/1993	
65	Sri	Bhattacherjee M K	Gen	31/10/1952	ER	NEZ	ACC1	MCD	Shilong	23/09/1981	23/09/1981	30/08/1994	01/04/1988	14/12/1993	
66	Sri	Das Ajit	Gen	03/01/1956	ER	NEZ	ACC1	ACC1	Guwahati	29/04/1981	29/04/1981	17/01/1994	01/04/1988	14/12/1993	
67	Sri	Basak Bithika	GenPl	12/12/1947	ER	EZ1	KCEC2	KCEC2	Kolkata	21/11/1977	21/11/1977	30/03/1994	01/04/1988	07/03/1994	
68	Sri	Halder Nitai	SC	05/02/1953	ER	EZ1	KCEC1	KCEC1	Kolkata	23/11/1977	23/11/1977	05/04/1994	01/04/1988	07/03/1994	
69	Sri	Mondal Sunil Kumar	SC	17/01/1954	ER	EZ1	KCEC1	KCEC1	Kolkata	23/11/1977	23/11/1977	22/08/1994	01/04/1988	07/03/1994	
70	Sri	Dey Biswajit Ch	Gen	19/12/1959	ER	EZ1	KCC3	KCD3	Kolkata	27/02/1978	27/02/1978	04/07/1994	01/04/1988	07/03/1994	
71	Sri	De Amalendu	Gen	04/04/1955	ER	EZ1	KCC2	KCD1	Kolkata	18/01/1979	18/01/1979	25/04/1994	01/04/1988	07/03/1994	
72	Sri	Debnath Swapan	Gen	20/09/1953	ER	EZ1	KCC1	KCC1	Kolkata	31/07/1979	31/07/1979	18/04/1994	01/04/1988	07/03/1994	
73	Sri	Sil Basudev	Gen	01/01/1954	ER	EZ1	KCC2	KCD4	Kolkata	31/07/1979	31/07/1979	10/05/1994	01/04/1948	07/03/1994	
74	Sri	Das Ganesh Ch	Gen	01/02/1949	ER	NEZ	GCEC	GCED2	Guwahati				01/08/1984	06/01/1995	
75	Sri	Nongkynrih Blandina	ST	12/06/1967	ER	NEZ	SEP	SEP	Shilong	24/11/1988	24/11/1988	17/10/1995	01/04/1991	06/01/1995	
76	Sri	Das Prabir Kumar	Gen	10/02/1960	ER	EZ1	KCC1	KCD8	Kolkata	06/03/1969	06/03/1969	06/03/1995	06/03/1991	06/01/1995	
77	Miss	Shakher Nibiya Murry	ST	26/02/1963	ER	NEZ	ACC1	MCD	Shilong	25/07/1984	26/07/1984	13/01/1995	26/07/1991	06/01/1995	
78	Miss	Khasnobish Lucky	ST	06/12/1969	ER	NEZ	SCC	MCD1	Imphal	03/08/1989	03/08/1989	30/01/1995		06/01/1995	
79	Smt	Banerjee Rita	Gen	08/05/1947	ER	EZ1	KCC3	KCC3	Kolkata	03/10/1968	03/10/1968	05/04/1995	01/04/1988	03/04/1995	
80	Sri	Gargi Lina Kar	Gen	01/01/1948	ER	EZ1	DOH	DOH	Kolkata	23/12/1971	23/12/1971	05/06/1995	01/04/1988	03/04/1995	
81	Sri	Som R K	Gen	24/03/1954	ER	EZ1	KCC2	KCD4	Kolkata	04/02/1972	04/02/1972	12/10/1995	01/04/1988	03/04/1995	
82	Sri	Basak Manika	Gen	20/05/1954	BOR	IBBZ	SCC1	SCC1	Siliguri	03/06/1972	03/06/1972	15/05/1995	01/04/1988	03/04/1995	
83	Sri	Das Netai Ch.	SC	07/05/1957	ER	EZ1	KCEC2	KCED2	Kolkata	04/08/1982	04/08/1982	13/09/1995	01/04/1988	03/04/1995	
84	Sri	Nag D. K.	Gen	20/01/1953	ER	NEZ	SCC	TCD	Agartala	03/09/1971	03/09/1971	07/05/2002		03/04/1995	
85	Sri	Das Gurudas	SC	28/02/1961	ER	NEZ	SCC	SCD	Silchar	19/10/1989	19/10/1989	17/07/1995	01/04/1992	03/04/1995	
86	Sri	Das Amal Karmiti	Gen	31/10/1961	ER	NEZ	SCC	SCD	Silchar	28/10/1983	28/10/1983	25/05/1995	01/10/1991	16/05/1995	
87	Sri	Kachari Lakshmi Ram	ST	01/07/1964	ER	NEZ	ACC2	ACC2	Guwahati	18/09/1989	18/09/1989			19/07/1996	
88	Sri	Mondal Anjali Bala	SC	03/01/1946	ER	EZ1	KCC2	KCD4	Kolkata	14/05/1969	14/05/1969	17/07/1996	01/03/1984	16/07/1996	
89	Sri	Boro Jonaki	ST	01/11/1968	ER	NEZ	GCEC	GCED2	Guwahati	03/11/1989	03/10/1989	31/07/1996	13/10/1992	16/07/1996	
90	Sri	Chakraborty Dibyendu	Gen	01/01/1957	ER	EZ1	KCEC2	KCED4	Kolkata	28/09/1981	28/09/1988	13/01/1997		16/07/1996	
91	Sri	Mondal Purendu	SC	09/01/1967	ER	EZ1	KCC2	KCD1	Kolkata	28/12/1990	23/12/1990	31/07/1996		16/07/1996	
92	Sri	Chowdhury A K	Gen	28/10/1960	ER	EZ1	KCC3	KCD3	Kolkata	14/10/1991	14/10/1991	10/12/1996		16/07/1996	
93	Sri	Ghoshal B D	Gen	13/03/1951	ER	EZ1	ADG	SECO	Kolkata	30/03/1971	30/03/1971	04/11/1996	01/04/1988	13/09/1996	
94	Sri	Chakraborty A K	Gen	18/06/1953	BOR	IBBZ	BFRC	BCD2	Barasat	12/09/1973	12/09/1973	19/09/1996		13/09/1996	

## SENIORITY LIST OF UDC IN EASTERN REGION, CPWD AS ON 1.1.06

Ref No	ISAL Name	Category	DOB	REGI ON	ZONE	CIRCL E	Office	OffStn	DOEInGovt	DOEInCPWD	DOEInGrade	DOCONF	DOSeniority
35	Sri Roy A K	SC	18/12/1956	ER	EZ1	KCC3	GCD	Gangtok	24/12/1979	24/12/1979	11/03/1997		13/09/1996
96	Sri Biswas Sanjoy	SC	28/05/1959	ER	EZ1	KCC2	KCD3	Kolkata	11/03/1980	11/03/1980	27/05/1997		13/09/1996
97	Sri Kundu Asish Kumar	Gen	06/03/1955	ER	EZ1	KCC2	KCD1	Kolkata	24/08/1981	24/08/1981	07/11/1996		13/09/1996
98	Sri Roy Bhaskar	Gen	02/12/1961	ER	EZ1	KCC2	KCD1	Kolkata	12/10/1981	12/10/1981	07/10/1995		13/09/1996
99	Sri Bhattacharjee Ujjawal	Gen	07/02/1964	ER	EZ1	KCC2	KCC2	Kolkata	31/10/1981	31/10/1981	01/04/1988		13/09/1996
100	Sri Das Pradip Kumar	SC	01/07/1960	ER	NEZ	GCEC	SCED	Silchar	29/10/1982	29/10/1982	05/02/1997	01/04/1968	19/12/1995
101	Sri Adhikari M L	SC	18/01/1946	ER	EZ1	KCC3	KCD5	Kolkata	14/11/1977	14/11/1977	01/04/1997	01/04/1988	24/02/1997
102	Sri Pradhan D P	Gen	29/11/1961	ER	EZ2	BCC	BOD1	Bhubaneswar	16/08/1982	16/08/1982	20/06/1997		04/06/1997
103	Sri Dutta Krishna	Gen	20/08/1946	ER	EZ1	SEEP	SEEP	Kolkata	01/12/1984	01/12/1984	29/09/1997	01/09/1982	22/09/1997
104	Sri Samadar R L	Gen	17/03/1947	ER	EZ1	ADG	SETLQ	Kolkata	25/10/1966	25/10/1966	30/09/1997		22/09/1997
105	Sri Ghosh Maheswata	Gen	15/04/1948	ER	EZ1	KCC2	KCC2	Kolkata	05/05/1967	05/05/1967	29/09/1997	01/09/1982	22/09/1997
106	Sri Rai Sachindanand	Gen	01/01/1947	ER	EZ2	PCC	PCD1	Patna	05/04/1965	06/04/1965			22/05/1998
107	Sri Anand P R	SC	01/07/1950	ER	EZ1	KCEC1	KCED5	Kolkata	10/11/1980	20/11/1980		26/10/1998	08/09/1998
108	Sri Ananta CK	Gen	08/01/1960	ER	EZ1	KCD3	KCD5	Kolkata	20/12/1980	20/12/1980	02/10/1998	20/12/1998	08/09/1998
109	Sri Datta D	Gen	19/06/1967	ER	EZ1	KCEC2	KCED6	Siliguri	08/02/1991	08/02/1991			08/09/1998
110	Sri Banerjee G	Gen	12/11/1953	ER	EZ1	KCEC1	KCEC1	Kolkata	09/08/1979	09/08/1979			08/09/1998
111	Sri Das K R	Gen	27/02/1961	ER	NEZ	SCG	SCD	Silchar	29/09/1983	29/09/1983	26/01/1995	29/03/1965	29/10/1998
112	Sri Chatterjee SK	Gen	01/01/1947	BOR	IBBM	MCMC	MCMD	Berhampur	03/08/1957	30/08/1967	17/05/1999	01/03/1984	29/10/1998
113	Sri Bhattacharjee Subhash	Gen	30/01/1960	BOR	IBBM	SCMC	SCMC	Silchar	23/09/1981	23/09/1981			29/10/1998
114	Sri Paul G C	Gen	23/05/1958	ER	EZ1	SCG	SCD	Siliguri	19/10/1983	19/10/1983	02/12/1998	19/10/1985	29/10/1998
115	Sri Rose Tapas	Gen	07/10/1955	ER	EZ1	KLEC2	KCED3	Kolkata	20/10/1983	20/10/1983		08/03/1998	12/02/1999
116	Sri Choudhury Biplob Kumar	Gen	07/01/1968	ER	EZ1	KCEC1	BBED	Kolkata	25/02/1984	25/02/1984	01/03/1998		12/02/1999
117	Sri Paul Prabir Kumar	Gen	09/01/1961	ER	EZ1	KCEC2	KCED3	Kolkata	06/12/1986	06/12/1985	16/04/1993		12/02/1999
118	Sri Chakraborty Swapna	Gen	05/11/1960	ER	NEZ	ACC2	FD2	Guwahati	21/12/1965	21/12/1965	01/05/2000		13/04/1999
119	Sri Lester A	Gen	01/07/1969	ER	NEZ	ACC1	GCD	Guwahati	30/12/1985	30/12/1985	04/04/2000	01/04/1988	30/09/1999
120	Sri Ghosh Biplob Kumar	Gen	14/08/1957	BOR	IBBZ	BFRC	ACMD	Agartala	27/10/1983	27/10/1983	13/10/1999	01/04/1988	30/09/1999
121	Sri Melaku Santosh	SC	28/01/1950	BOR	IBBM	BFC	BFD1	Agartala	29/02/1984	29/02/1984	13/10/1999		30/09/1999
122	Sri Biswas A L	SC	23/03/1957	ER	EZ1	KCC2	KCD5	Kolkata	01/06/1952	01/03/1952	04/10/1993	12/06/1996	
123	Sri Mukhopadhyay Debasish	Gen	27/08/1959	ER	EZ1	KCC2	KCD5	Kolkata	06/11/1986	06/11/1986	03/11/1999	01/04/1988	30/09/1999
124	Sri Singh Kesh Benoy	Gen	01/02/1960	ER	NEZ	SCG	MCD1	Imphal	15/07/1986	15/07/1986	15/07/1998		30/09/1999
125	Sri Dey S P	Gen	31/05/1948	BOR	IBBM	MCMC	BLMD	Bilaspur	08/11/1965	08/11/1965	24/11/1993	24/12/1973	30/09/1999
126	Sri Karmarkar Arinendra	Gen	01/01/1967	ER	EZ1	ADG	DW	Kolkata	20/04/1982	20/04/1992	01/10/1999	20/04/1994	30/09/1999
127	Sri Sengupta Gautam	Gen	01/10/1964	ER	EZ1	KCC3	KCD5	Kolkata	14/07/1987	14/07/1987	11/09/2000	14/07/1989	30/09/1999
128	Sri Sen Biva	Gen	01/01/1951	ER	NEZ	ACC2	GCED1	Guwahati	21/07/1987	21/07/1987	29/10/1999	01/04/1990	30/09/1999
129	Sri Mondal K K	SC	10/02/1957	ER	EZ1	KCC2	KCD4	Kolkata	19/02/1973	19/02/1973	07/10/1999	01/01/1978	30/09/1999
130	Sri Mondal P K	SC	10/01/1961	ER	EZ1	KCC1	KCD7	Kolkata	10/05/1994	10/05/1994	01/10/1999	10/05/1996	30/09/1999
131	Sri Das Kanti	Gen	20/04/1965	ER	NEZ	ACC1	MCD	Shillong	29/02/1988	29/02/1988	05/10/1999	01/04/1980	30/09/1999
132	Sri Akash Srinath	SC	18/01/1958	ER	EZ1	KCEC1	KCEC1	Kolkata	24/11/1982	24/11/1982	09/11/1999	01/04/1988	30/09/1999
133	Sri Das Dip Kumar	Gen	30/01/1967	ER	EZ1	KCC3	KCC3	Kolkata	05/02/1991	05/02/1991	01/10/1999	05/02/1993	30/09/1999
134	Sri Moni Jahan	Gen	05/01/1956	ER	EZ2	PCC	PCD1	Patna	16/01/1977	16/01/1977	01/06/2000	01/04/1988	30/09/1999
135	Sri G. S. Hamedani	Gen	15/05/1966	ER	EZ1	KCC2	KCD5	Siliguri	30/09/1988	30/09/1988	13/07/2000	10/10/1990	30/09/1999
136	Sri Nayak K C	Gen	14/10/1961	ER	EZ2	BCC	BOD1	Bhubaneswar	10/10/1988	10/10/1988	01/10/1999	12/10/1990	30/09/1999
137	Sri Sengoyal Gopal	Gen	29/11/1962	ER	EZ1	KCEC1	BBED	Kolkata	12/10/1988	12/10/1988	01/11/1999	01/04/1991	30/09/1999
138	Sri Mazumdar S C	Gen	23/06/1958	ER	NEZ	ACC2	ACC2	Guwahati	28/10/1988	28/10/1988			30/09/1999
139	Sri Das P K	Gen	01/01/1957	ER	EZ1	KCEC2	KCED6	Kolkata	27/04/1992	27/04/1992	04/10/1999	01/04/1996	30/09/1999
140	Sri Dey Subhashish	Gen	18/11/1964	ER	NEZ	ACC1	MCD	Shillong	34/11/1988	24/11/1988	05/10/1999	01/04/1991	30/09/1999
141	Sri Roy Asish	Gen	03/12/1961	ER	EZ1	ADG	SECO	Kolkata	05/11/1985	05/11/1985	04/10/1999	01/04/1988	30/09/1999

20

SENIORITY LIST OF UDC IN EASTERN REGION CPWD AS ON 1.1.06

SenNo	SAL	Name	Date	Regi	ON	ZONE	CIRCL	Office	OffStn	DOEInGovt	DOEInCPWD	DOEInGrade	DOCONF	DOSeniority
142	Sri	Sharma Mira	Gen	01/01/1966	ER	EZ2	PCC	KCD2	Patna	17/04/1989	17/04/1989	13/10/1999	17/04/1991	30/09/1999
143	Sri	Rath P K	Gen	05/06/1966	ER	EZ2	BCC	KCD1	Bhubaneswar	19/07/1993	19/07/1993	08/03/2000		30/09/1999
144	Sri	Paricha B C	Gen	14/02/1955	ER	EZ2	BCC	KCD3	Bhubaneswar	24/01/1978	24/01/1978	24/01/1978	01/04/1988	30/09/1999
146	Sri	Singh L Lbomeha	Gen	01/02/1969	ER	NEZ	SCC	MCD1	Imphal	03/08/1989	03/08/1989	07/10/1999		30/09/1999
147	Sri	Saritar K K	SC	17/10/1968	ER	EZ1	KCEC2	KCED1	Kolkata	19/09/1989	19/09/1989	19/04/2000	19/09/1991	30/09/1999
148	Sri	Das Pankaj	SC	21/01/1968	ER	NEZ	SCC	SCC	Silchar	05/10/1989	05/10/1989	08/10/1999		30/09/1999
149	Sri	Bhattacharya S	Gen	12/08/1967	ER	EZ1	KCC3	KCD2	Kolkata	18/04/1992	18/04/1992	05/10/1999		30/09/1999
150	Sri	Singh R P	Gen	18/09/1955	ER	EZ2	PCC	PCD1	Patna	21/06/1978	21/06/1978	01/12/1999	01/04/1988	30/09/1999
151	Sri	Schnawal Chandan	ST	02/10/1963	ER	NEZ	ACC1	ACC1	Guwahati	16/10/1989	16/10/1989	16/10/1989	15/10/1991	30/09/1999
152	Sri	Baidya S	SC	07/07/1965	ER	NEZ	ACC1	MCD	Shilong	19/10/1989	19/10/1989	07/10/1999	19/10/1991	30/09/1999
153	Sri	Das Kanchan	SC	15/01/1968	ER	NEZ	SCC	SCD	Silchar	24/10/1989	24/10/1989	24/10/1989	01/04/1992	30/09/1999
154	Sri	Sarkar S C	SC	01/10/1959	ER	NEZ	ACC2	AAWD	Guwahati	20/01/1989	20/01/1989	09/05/2000		30/09/1999
155	Sri	Dingdoh B	ST	01/02/1965	ER	NEZ	ACC1	MCD	Shilong	01/08/1989	01/08/1989	06/10/1999	01/08/1991	30/09/1999
156	Sri	Panja Moloy	Gen	06/09/1965	ER	EZ1	ADG	SECO	Kolkata	28/12/1989	28/12/1989	04/10/1999	28/12/1991	30/09/1999
157	Sri	Sarma P	Gen	19/01/1949	ER	NEZ	GCEC	GCED1	Guwahati	23/09/1981	23/09/1981	10/11/1999	01/04/1988	30/09/1999
158	Sri	Tudu D	ST	08/02/1960	ER	EZ2	BCC	KCD3	Bhubaneswar	13/09/1989	13/09/1989	15/09/2001		30/09/1999
159	Sri	Mandi G C	ST	10/03/1962	ER	EZ2	PCG	RCD	Ranchi	19/09/1989	19/09/1989	01/11/1999	19/09/1991	30/09/1999
160	Sri	Mukherjee B	Gen	02/08/1963	ER	EZ1	KCC2	KCD6	Kolkata	05/04/1990	06/04/1990	02/08/1963	01/04/1992	30/09/1999
161	Sri	Rajak T N	SC	20/02/1954	ER	EZ1	KCC3	KCD2	Kolkata	05/03/1972	05/08/1972	29/11/1999	11/07/1990	30/09/1999
162	Sri	Ramachari P K	ST	01/12/1958	ER	NEZ	ACC1	TZCD	Tezpur	16/11/1981	16/11/1981	11/10/1999	01/04/1993	30/09/1999
163	Sri	Dutta Bireswar	Gen	01/03/1960	ER	NEZ	GCEC	SCED	Silchar	09/03/1982	09/08/1982	01/07/2000		30/09/1999
164	Sri	Pandit G K	Gen	03/11/1962	ER	EZ1	KCC3	KCD3	Kolkata	10/06/1991	10/05/1991	05/10/1999	01/03/1990	30/09/1999
165	Sri	Chowdhury S K	Gen	01/05/1960	ER	NEZ	ACC2	AAWD	Guwahati	28/05/1990	28/05/1990	10/12/1999	27/05/1992	30/09/1999
166	Sri	Mondal P C	SC	23/06/1960	ER	NEZ	ACC2	PD2	Guwahati	04/06/1990	04/06/1990	01/11/1999	03/05/1992	30/09/1999
167	Sri	Roy Kanu Ranjan	SC	31/12/1959	ER	NEZ	GCEC	SCED	Silchar	05/06/1990	05/06/1990	11/10/1999	05/05/1992	30/09/1999
168	Sri	Mukhopadhyay Debashi	Gen	23/09/1964	ER	EZ1	KCC2	KCD1	Kolkata	21/02/1989	21/02/1989	03/02/2000	01/04/1991	30/09/1999
169	Sri	Chakraborty P	Gen	01/11/1964	ER	EZ1	KCEC2	KCEC2	Kolkata	27/06/1994	27/06/1994	04/10/1999		30/09/1999
170	Sri	Das N K	SC	06/05/1968	ER	EZ1	KCC3	KCD2	Kolkata	05/12/1989	05/12/1989	02/02/2000	20/03/1992	30/09/1999
171	Sri	Singh T N	Gen	01/03/1957	ER	NEZ	SCC	KCD	Khatkhati	24/10/1990	24/10/1990	13/10/1999		30/09/1999
172	Sri	Mondal S N	SC	16/08/1954	ER	EZ1	KCC2	KCD4	Kolkata	21/02/1986	21/02/1986	04/10/1999		30/09/1999
173	Sri	Dey Manik	Gen	25/03/1971	ER	EZ1	KCC1	KCD8	Kolkata	08/11/1990	08/11/1990	05/10/1999	08/11/1992	30/09/1999
174	Sri	Dutta Swapan	Gen	12/07/1964	ER	EZ1	KCC2	KCD1	Kolkata	19/11/1990	19/11/1990	04/10/1999	19/11/1992	30/09/1999
175	Sri	Serpia T C	ST	12/03/1967	ER	EZ1	SCC	GCD	Gangtok	05/12/1990	05/12/1990	23/09/2000	06/12/1992	30/09/1999
176	Sri	Maitra A K	SC	10/08/1968	ER	EZ1	ADG	SECO	Kolkata	08/01/1991	08/01/1991	07/10/1999	08/01/1993	30/09/1999
177	Sri	Singh Uday Sankar	Gen	28/01/1966	ER	EZ1	SEEP	SEEP	Kolkata	24/12/1990	24/12/1990	26/10/1999		30/09/1999
178	Sri	Paul Kiran Sankar	Gen	12/05/1966	ER	EZ1	KCC2	KCD6	Kolkata	26/12/1990	26/12/1990	28/10/1999		30/09/1999
179	Sri	Biswas Sukrit	SC	10/07/1968	ER	EZ1	KCEC1	KCED5	Kolkata	27/12/1990	27/12/1990	04/10/1999	27/12/1992	30/09/1999
180	Sri	Dutta A K	Gen	16/04/1969	ER	NEZ	SCC	TCD	Agartala	19/05/1994	19/05/1994	10/11/1999	19/05/1996	30/09/1999
181	Sri	Chakraborty M K	Gen	01/09/1954	ER	EZ1	KCEC2	KCED3	Kolkata	06/08/1979	06/08/1979	31/01/2000	01/04/1988	25/01/2000
182	Sri	Singh Bikram	Gen	20/03/1946	ER	EZ2	PCC	RCD	Ranchi	07/08/1979	07/08/1979	02/02/2000	01/04/1988	25/01/2000
183	Sri	Routh R N	Gen	01/01/1954	ER	EZ1	KCC2	KCD6	Kolkata	23/11/1979	23/11/1979	01/05/2000		25/01/2000
184	Sri	Bhattacharjee S	Gen	09/10/1958	ER	EZ1	SCC	SCD	Siliguri	10/10/1980	10/10/1980	14/02/2000	01/04/1988	25/01/2000
185	Sri	Ghosh S N	Gen	07/01/1961	ER	EZ1	KCC1	KCD8	Kolkata	16/10/1980	16/10/1980	14/02/2000	01/04/1988	25/01/2000
186	Sri	Halder Samir Kumar	SC	25/06/1962	ER	EZ1	KCC2	KCD1	Kolkata	25/01/1991	25/01/1991	13/11/2000		25/01/2000
187	Sri	Mondal S C	SC	01/03/1961	ER	EZ2	BCC	BCD2	Bhubaneswar	22/01/1991	22/01/1991	31/07/2000	22/01/1993	25/01/2000
188	Sri	Saha T K	Gen	25/06/1967	ER	EZ1	ADG	SECO	Kolkata	30/01/1991	30/01/1991	03/02/2000	30/01/1993	25/01/2000
189	Sri	Thatal(Bhattacharya) S	SC	21/04/1968	ER	EZ1	SCC	GCD	Gangtok	01/02/1991	01/02/1991	31/01/2000	01/02/1993	25/01/2000

## SENIORITY LIST OF UDC IN EASTERN REGION CPWD AS ON 1.1.06

SenN	SAL Name	Category	REGI	ZONE	CIRCL	Office	OffSsn	DOEInGovt	DOEInCPWD	DOEInGrade	DOCONF	DOSeniority	
190	Sri Das Alok	SC	03/04/1964	ER	EZ1	KCC2	KOD6	Kolkata	15/02/1991	15/02/1991	24/07/2000	15/02/1993	25/01/2000
191	Sri Das B M	Gen	15/01/1961	ER	NEZ	ACC2	NAAPD	Guwahati	20/02/1991	20/02/1991	31/01/2000	27/02/1993	25/01/2000
192	Sri Das A K	Gen	11/03/1964	ER	NEZ	ACC2	NAAPD	Guwahati	20/02/1991	20/02/1991	29/01/2000	01/04/1993	25/01/2000
193	Sri Das G	SC	01/08/1964	ER	NEZ	GCEC	SCED	Silchar	20/02/1991	20/02/1991	24/02/2000		25/01/2000
194	Sri Das D K	Gen	28/08/1966	ER	NEZ	ACC1	GCD	Guwahati	20/07/1991	20/07/1991	31/01/2000	20/02/1993	25/01/2000
195	Sri Mondal NC	SC	02/01/1970	ER	NEZ	ACC2	NAAPD	Guwahati	21/02/1991	21/02/1991	01/02/2000	20/02/1993	25/01/2000
196	Sri Saha S C	Gen	01/07/1967	ER	NEZ	ACC1	ACC1	Guwahati	22/02/1991	22/02/1991	31/01/2000	22/02/1993	25/01/2000
197	Sri Roy P	Gen	01/03/1968	ER	NEZ	ACC2	AAWD	Guwahati	22/02/1991	22/02/1991	01/05/2000	21/02/1993	25/01/2000
198	Sri Mukherjee Tapan	Gen	01/03/1960	ER	EZ1	SCC	SCC	Silchar	09/03/1982	09/08/1982	01/07/2000	01/04/1989	07/04/2000
199	Sri Bhattacharya	SC	07/07/1951	BOR	IBBZ	KCC2	BLCD1	Balurghat	13/10/1987	13/10/1987	01/01/2001		11/12/2000
200	Sri Bhattacharya	SC	03/07/1946	ER	EZ1	KCEC2	KOEDS	Kolkata	24/10/1983	23/06/1986	26/07/2002	01/04/1982	29/04/2002
201	Sri Bhattacharya	Gen	09/01/1970	ER	EZ2	PGC	BCD1	Bhubaneswar	15/05/1989	10/06/1994	20/05/2002	13/04/1995	29/04/2002
202	Sri Bhattacharya	Gen	12/05/1946	ER	EZ2	KCC	BCD2	Petra	11/08/1976		13/05/2002	01/03/1982	29/04/2002
203	Sri Bhattacharya	Gen	29/01/1970	ER	EZ1	KCC	KCII	Kolkata	03/11/1984	06/03/1979	21/05/2002	01/04/1982	29/04/2002
204	Sri Bhattacharya	Gen	11/01/1961	ER	NEZ	KCC	KCD1	Imphal	26/07/1942		02/05/2002		29/04/2002
205	Sri Bhattacharya	SC	01/07/1957	ER	NEZ	GCEC	GCEC	Guwahati	27/07/1942		08/05/2002	01/04/1988	29/04/2002
206	Sri Bhattacharya	Gen	01/07/1958	ER	EZ2	BCG	BCD2	Bhubaneswar	20/10/1983	20/10/1983	31/07/2002	01/04/1988	29/04/2002
207	Sri Bhattacharya	Gen	01/01/1965	ER	NEZ	ACC1	GCD	Guwahati	01/09/1984	01/09/1984	02/05/2002	01/04/1988	29/04/2002
208	Sri Bhattacharya	Gen	25/03/1973	ER	EZ2	PGC	GCD	Dhanbad	06/07/1995	06/07/1995	04/06/2002	03/07/1997	29/04/2002
209	Sri Bhattacharya	Gen	01/03/1979	ER	EZ1	SCC	GCD	Gangtok	31/08/1973	31/08/1973	26/08/2002	01/04/1986	29/04/2002
210	Sri Bhattacharya	Gen	03/01/1981	BOR	IBBZ	BTIC	BNPK	Kolkata	23/12/1932	10/06/1987	01/03/2002	25/04/2002	
211	Sri Bhattacharya	Gen	27/05/1968	ER	EZ1	KCC2	KOD5	Kolkata	30/03/1985	30/06/1985	01/05/2001	30/03/1987	29/04/2002
212	Sri Bhattacharya	Gen	20/02/1950	BOR	IBBM	KCMC	BLMT	Balurghat	12/01/1971	09/10/1987	05/02/2002	01/10/1976	29/04/2002
213	Sri Bhattacharya	Gen	08/10/1963	ER	NEZ	SCG	TCD1	Agartala	19/12/1986	19/12/1986	01/01/2002	19/12/1990	29/04/2002
214	Sri Bhattacharya	SC	02/07/1959	ER	EZ1	KCEC1	KOEDS	Kolkata	12/10/1983	06/04/1992	01/05/2002		29/04/2002
215	Sri Bhattacharya	SC	01/03/1966	ER	NEZ	SCG	KCD1	Imphal	03/10/1985	03/10/1989	10/07/2002		29/14/2002
216	Sri Bhattacharya	SC	05/03/1962	ER	NEZ	SCC	KCD	Khakheti	20/10/1983	20/10/1983	09/05/2002		29/14/2002
217	Sri Bhattacharya	SC	01/12/1965	ER	EZ1	KCC1	KCD7	Kolkata	27/11/1989	27/11/1989	01/05/2002	27/11/1991	29/04/2002
218	Sri Bhattacharya	SC	02/09/1971	CR	EZ1	ADC	SECO	Kolkata	30/06/1995	06/05/2002	30/06/1995	30/06/1997	29/04/2002
219	Sri Bhattacharya	Gen	30/11/1987	ER	NEZ	ACC2	ACCD1	Guwahati	21/05/1990	21/05/1990	20/04/2002	27/05/1992	29/04/2002
220	Sri Bhattacharya	Gen	15/03/1968	ER	EZ2	BCG	BCD2	Bhubaneswar	11/06/1990	16/05/2002	11/06/1992	29/04/2002	
221	Sri Bhattacharya	SC	28/05/1962	ER	EZ1	KCII1	SEO1	Silchar	30/06/1989	30/05/2002	10/05/2002	10/05/2002	29/04/2002
222	Sri Bhattacharya	Gen	03/12/1958	ER	EZ1	SEF	SEF2	Kolkata	07/05/1977	07/05/1977	05/03/2002	14/10/1984	29/04/2002
223	Sri Bhattacharya	Gen	01/05/1970	ER	EZ1	KCEC1	SCED1	Silchar	03/07/1985	03/07/1995	20/04/2002	03/07/1997	29/04/2002
224	Sri Bhattacharya	SC	26/08/1952	ER	EZ1	KCC2	KCII	Kolkata	26/11/1977	26/11/1977	01/05/2002	01/05/2002	29/04/2002
225	Sri Bhattacharya	SC	03/07/1964	ER	EZ1	KCC3	KCII3	Kolkata	06/01/1991	06/01/1991	30/04/2002	01/04/1993	29/04/2002
226	Sri Bhattacharya	Gen	31/12/1938	ER	EZ1	KCC3	KCII3	Kolkata	10/07/1983	10/07/1985	01/03/2002	11/10/1987	29/14/2002
227	Sri Bhattacharya	SC	24/05/1956	ER	NEZ	ACC1	TZCD	Tezpur	26/03/1991	26/02/1991	20/04/2002	01/04/1993	29/04/2002
228	Sri Bhattacharya	Gen	14/02/1959	ER	NEZ	ACC2	PDD2	Guwahati	27/02/1991	27/02/1991	13/03/2002	01/04/1993	29/04/2002
229	Sri Bhattacharya	Gen	29/01/1964	ER	NEZ	GCEC	NEZ	Tezpur	04/03/1991	04/03/1991	13/01/2002	29/04/2002	
230	Sri Bhattacharya	Gen	18/03/1972	ER	EZ1	SCG	GCD	Gangtok	25/03/1994	25/03/1994	20/03/2002	25/03/1996	28/03/2002
231	Sri Bhattacharya	Gen	22/01/1951	ER	EZ1	KCC2	KOD5	Kolkata	26/05/1972	26/05/1972	20/12/2002	01/04/1984	28/03/2002
232	Sri Bhattacharya	Gen	19/11/1963	BOR	IBBM	SCMC	SCMD	Silchar	25/02/1991	25/02/1991	21/10/2002	25/02/1993	28/03/2002
233	Sri Bhattacharya	Gen	01/01/1965	ER	NEZ	GCEC	TCD	Tezpur	07/03/1991	07/03/1991	13/01/2003		28/03/2002
234	Sri Bhattacharya	Gen	01/02/1966	ER	NEZ	ACC2	PDD2	Guwahati	01/04/1991	01/04/1991	04/07/2002	01/04/1993	28/03/2002
235	Sri Bhattacharya	Gen	19/05/1971	ER	EZ2	BCG	BCD2	Bhubaneswar	18/04/1991	18/04/1991	21/02/2003	18/04/1993	28/03/2002
236	Sri Bhattacharya	Gen	04/03/1958	ER	EZ1	KCEC2	KOED2	Kolkata	17/09/1979	17/09/1979	01/07/2002	17/03/1979	28/04/2002

SEN. No.	SAL	Name	Category	Date	REGI	ON	ZONE	SCIRCL	Office	OffStn	DOE in Govt	DOE in CPWD	DOE in Gade	DOCONF	DO Seniority
237	Sri	Haldar Debdas	SC	16/09/1962	ER	EZ1	KCC1	KCD7	Kolkata	06/05/1987	18/06/1991	01/07/2002	12/06/1993	28/03/2002	
238	Smt	Sonowal Joyishna	ST	30/03/1969	ER	NEZ	ACC2	NAAPD	Guwahati	01/07/1991	01/07/1991		01/07/1993	28/06/2002	
239	Sri	Das Bimal Ch.	SC	12/01/1957	ER	EZ1	KCEC2	KCED1	Kolkata	07/02/1987	08/07/1991	29/06/2002	01/03/1990	28/06/2002	
240	Sri	Saha N. K.	SC	01/01/1959	ER	EZ1	KCC3	KCD5	Kolkata	07/06/1980	07/06/1980	28/06/2002	01/04/1988	28/06/2002	
241	Sri	Mistri Chandrasekhar	SC	08/02/1963	BOR	IBBZ	MCC	BLCD1	Balurghat	16/08/1991	16/08/1991	29/06/2002	15/03/1993	28/06/2002	
242	Smt	Giri Tapati	Gen	19/07/1956	ER	EZ1	KCEC2	KCED6	Kolkata	08/08/1980	08/08/1980	27/09/2002	01/04/1988	28/06/2002	
243	Sri	Bhattacharjee Tushar Sa	Gen	14/01/1966	BOR	IBBM	MCMC	BLMD	Balurghat	16/08/1991	16/08/1991	04/07/2002	16/03/1993	28/05/2002	
244	Sri	Kar Arun Kanti	Gen	22/05/1960	ER	EZ1	KCC3	KCD2	Kolkata	15/10/1980	15/10/1980	29/06/2002	01/04/1988	28/06/2002	
245	Sri	Ghosh Amiya Bhutan	Gen	01/12/1958	ER	EZ1	KCEC2	KCEC2	Kolkata	09/03/1981	09/03/1981	28/10/2002	01/04/1988	25/09/2002	
246	Sri	Bhattacharjee Sankar	Gen	01/01/1963	ER	NFZ	ISCC	TCD	Agartala	23/08/1991	23/06/1991	01/10/2002	23/02/1993	25/03/2002	
247	Sri	Chatterjee Satyajopal	Gen	02/01/1958	BOR	IBBM	MCMC	MCMC	Berhampur	19/03/1981	19/03/1981	19/04/2003	01/04/1988	25/09/2002	
248	Sri	Sahu K. P.	Gen	15/04/1949	ER	EZ2	BOC	BCD3	Bhubaneswar	15/11/1971	01/07/1981	12/12/2002	01/04/1988	25/09/2002	
249	Sri	Chattopadhyay Chandan	Gen	02/10/1953	ER	EZ1	KCC1	KCC1	Kolkata	04/05/1987	03/03/1991	23/10/2002	02/09/1993	24/03/2002	
250	Sri	Amanullah Md	Gen	15/01/1963	BOR	IBBM	MCMC	MCMC	Murshidabad	10/09/1991	10/09/1991	26/04/2002	10/09/1993	25/09/2002	
251	Sri	Sarker Pravet	Gen	05/01/1958	BOR	IBBM	MCMC	MCMC	Berhampur	13/07/1982	13/07/1982	12/01/2004			
252	Sri	Bahadur Rupnarayan	Gen	03/11/1963	ER	EZ2	PCC	RCD	Ranchi	07/09/1982	07/09/1982	28/10/2002	01/04/1988	25/09/2002	
253	Sri	Cjha S. K.	Gen	23/07/1946	ER	EZ2	PCC	DCD	Dhanbad	06/10/1964	06/10/1964	07/07/2004			
254	Sri	Ganguly Debasish	Gen	05/10/1974	BOR	IBBM	SEP	SEP	Siliguri	26/10/1993	26/10/1993	14/06/2004			
255	Sri	Das Goutam	Gen	16/07/1959	BOR	IBBZ	MCC	MCC	Malda	12/12/1985	12/12/1985	09/09/2004	01/04/1988	11/06/2004	
256	Sri	Mayon Erosingh	ST	01/02/1964	ER	NEZ	ISCC	KOD	Khatkhati	24/10/1989	24/10/1989	24/06/2004			
257	Sri	Sarkar Pradip Kr.	SC	01/01/1968	ER	NEZ	ACC2	PD2	Guwahati	11/03/1993	11/03/1993	11/06/2004	11/03/1995	11/06/2004	
258	Sri	Banerjee Jayanta	Gen	11/09/1965	BOR	IBBM	MCMC	MCMC	Murshidabad	22/12/1989	22/12/1989	14/06/2004			
259	Sri	Bhattacharya Amitava	Gen	23/07/1967	BOR	IBBZ	SCC1	BUCD	Buniadpur	02/02/1991	08/02/1991	14/03/2004			
260	Sri	Paul Ashit Kr.	Gen	15/11/1958	ER	NEZ	GCEC	CCEC	Guwahati	06/03/1991	06/03/1991	02/03/2005	01/04/1993	11/06/2004	
261	Sri	Das Pijush Kanti	Gen	01/02/1967	ER	EZ1	KCC3	KCD2	Kolkata	20/04/1994	20/04/1994	16/03/2004			
262	Smt	Paul Pragati	Gen	25/09/1962	ER	EZ1	KCC2	KCD1	Kolkata	06/02/1989	06/02/1989	09/03/2004			
263	Sri	Saha Utam	SC	08/11/1963	BOR	BFLZ	BFLC	BFLD1	Siliguri	20/04/1994	20/04/1994	14/06/2004	20/04/1996	11/06/2004	
264	Sri	Banerjee Ashish	Gen	16/02/1959	BOR	IBBZ	BFRC	KCD1	Krisnagar	27/05/1976	27/05/1976	23/06/2004	01/04/1988	11/06/2004	
265	Sri	Das Arun Kanti	Gen	01/12/1960	ER	IBBZ	MCC	MCD2	Malda	19/03/1987	04/11/1991	01/09/2004			
266	Sri	Jha Pravakar	Gen	12/01/1970	ER	EZ2	PCC	PCC	Patna	29/11/1991	23/11/1991	03/06/2005			
267	Sri	Mondal Gobinda	SC	01/01/1964	BOR	IBBM	MCMC	MCMC	Murshidabad	16/12/1991	16/12/1991	14/06/2004	16/12/1993	11/06/2004	
268	Sri	Rcy Prasun	SC	01/11/1963	BOR	IBBZ	MCC	MCD1	Malda	07/05/1987	01/01/1992	14/06/2004	01/01/1994	11/05/2004	
269	Sri	Ghosh Finaki Ranjan	Gen	03/02/1965	BOR	IBBZ	SCC1	ICD	Islampur	12/02/1993	12/02/1993	15/06/1964			
270	Sri	Khasnabish Goutam	Gen	07/03/1954	ER	EZ1	KCC3	KCC3	Kolkata	01/03/1978	01/03/1978	14/06/2004	01/04/1988	11/05/2004	
271	Miss	Domashera Namgy	ST	19/11/1966	ER	EZ1	SCC	SCC	Siliguri	03/01/1992	03/01/1992	21/06/2004	03/01/1994	11/06/2004	
272	Sri	Murmu Madan Mohan	ST	16/09/1966	ER	EZ2	PCC	RCD	Ranchi	13/01/1992	13/01/1992	25/06/2004	13/01/1994	11/05/2004	
273	Sri	Mandi Nanda Lal	ST	05/01/1970	ER	EZ1	PCEC	RCED	Ranchi	15/01/1992	15/01/1992	09/07/2004	15/01/1994	11/06/2004	
274	Sri	Chakraborty Dipankar	Gen	24/12/1964	BOR	IBBZ	SCC1	SCC1	Siliguri	15/12/1966	02/03/1992	23/06/2004	02/03/1994	11/05/2004	
275	Sri	Banerjee Hriday	Gen	05/03/1969	BOR	IBBZ	CBCC	ICBCD2	Coochbehar	21/04/1994	21/04/1994	21/06/2004	21/04/1996	11/06/2004	
276	Sri	Kayal Dinabandhu	SC	18/03/1965	BOR	IBBZ	MCC	MCD1	Malda	03/03/1992	03/03/1992	15/06/2004	03/03/1994	11/06/2004	
277	Sri	Dutta Swapan Kanti	Gen	01/07/1966	BOR	IBBZ	MCC	MCD2	Malda	23/04/1987	03/04/1992	19/06/2004	01/03/1990	11/05/2004	
278	Sri	Mukhopadhyay Abhijit	Gen	31/08/1967	BOR	IBBM	SEP	SMD	Siliguri	20/04/1992	20/04/2002	20/04/1992	20/04/1994	11/06/2004	
279	Sri	Pradhan Arun Kr.	Gen	05/01/1970	BOR	IBBM	SEP	CBMD	Coochbehar	22/04/1992	22/04/1992	14/06/2004	22/04/1994	11/06/2004	
280	Smt	Rcy Soma	Gen	10/07/1969	ER	EZ1	KCC3	KCD5	Kolkata	13/04/1994	13/04/1994	18/06/2004	13/04/1996	11/05/2004	
281	Sri	Mukhopadhyay Suman	Gen	28/07/1969	BOR	IBBZ	SCC1	BUCD	Buniadpur	27/04/1992	27/04/1992	14/06/2004	27/04/1994	11/06/2004	
282	Sri	Pattanayak Tanay Kr.	Gen	20/06/1971	BOR	IBBM	SEP	CBMD	Coochbehar	27/04/1992	14/06/2004	27/04/1992	27/04/1994	11/06/2004	
283	Sri	Basak Netal Ch.	Gen	14/05/1967	BOR	IBBZ	SCC1	SCD	Siliguri	17/05/1992	14/06/2004	17/05/1994	17/05/1994	11/06/2004	

25  
SENIORITY LIST OF UDC IN EASTERN REGION . CPWD AS ON 1.1.06.

SenNo	Name	Date	REGI	Category	DOB	ON	ZONE	CIRCL	Office	OffStn	DOE in Govt	DOE in CPWD	DOE in Grade	DOCONF	DO Seniority
284	Sri Prasad Sadhu Saran	OBC	07/11/1967	ER	EZ2	PCEC	PCED	Patna	20/05/1984	20/05/1994	20/05/1994			11/06/2004	
285	Sri Dutta Roy Dipankar	Gen	15/12/1954	BOR	IBBM	SEP	SEP	Siliguri	17/03/1980	17/03/1980	11/10/2004	01/04/1988	11/06/2004		
286	Sri Naskar K. M.	SC	17/07/1949	BOR	IBBZ	MCC	MCC	Malda	16/06/1980			01/04/1988	11/06/2004		
287	Sri Paul Abhijit	Gen	25/02/1967	BOR	IBBM	SEP	CBMD	Coochbehar	18/06/1992	18/06/1992	14/06/2004	18/06/1994	11/06/2004		
288	Sri Das Marameshwar	Gen	01/01/1963	ER	NEZ	GCEC	GCED2	Guwahati	30/06/1982	30/06/1982	16/06/2004	01/04/1988	11/06/2004		
289	Sri Palai Bhaskar Ch.	Gen	08/02/1960	ER	EZ2	IPCEC	BCED	Bhubaneswar	04/08/1982	04/08/1982	14/06/2004		11/06/2004		
290	Sri Basak Ram	Gen	11/05/1969	BOR	IBBZ	MCC	MCC	Malda	03/07/1995	03/07/1995	15/06/2004	03/07/1997	11/06/2004		
291	Smt Kar Manjushri	Gen	20/05/1962	BOR	IBBM	SEP	SEP	Siliguri	24/09/1980	24/09/1980	04/10/2004	01/04/1988	11/06/2004		
292	Sri Gangmei Abul	ST	01/03/1960	ER	NEZ	SCC	KCD	Khatkhati	31/08/1987	31/08/1987	21/06/2004		11/06/2004		
293	Sri Roy Ranjan	SC	05/12/1955	BOR	IBBM	SEP	SMD	Siliguri	08/01/1993	08/01/1993	14/06/2004		11/06/2004		
294	Sri Ranjan L. E.	ST	01/03/1959	ER	NEZ	SCC	KCD	Khatkhati	01/11/1979	24/12/1993	19/06/2004		11/06/2004		
295	Sri Wang Dara	ST	03/03/1953	ER	NEZ	SCC	KCD1	Imphal		01/03/1993	16/05/2004			11/06/2004	
296	Sri D. S. Saha	ST	31/10/1966	ER	NEZ	ACC	TCD	Tezpur	24/05/1994	24/05/1994	20/06/2004	24/05/1994	11/06/2004		
297	Sri Chakraborty Samarendra	OBC	29/12/1949	BOR	IBBM	MCMC	KGMD	Krishnagar	18/01/1972	19/01/1972	14/06/2004	01/04/1988	11/06/2004		
298	Sri Ghosh Basuki	OBC	29/04/1957	BOR	IBBM	BFC	BFC	Agartala	01/03/1993	01/03/1993	21/07/2004		11/06/2004		
299	Sri Kar Satyajit	OBC	17/01/1953	ER	NEZ	SCC	TCD	Agartala	03/03/1993	03/03/1993	21/06/2004	03/03/1993	11/06/2004		
300	Sri Saha Bhaskar	Gen	28/10/1963	ER	NEZ	SCC	TCD	Agartala	03/03/1993	03/03/1993	20/07/2004		11/06/2004		
301	Smt Roy Mita	Gen	11/12/1967	ER	EZ1	KCC3	KCD3	Kolkata	18/04/1994	18/04/1994	18/05/2004	18/04/1996	11/06/2004		
302	Sri Mandi Manikchand	ST	17/08/1955	ER	EZ1	KCC2	KCD4	Kolkata	22/01/1990	22/01/1990	23/05/2004	22/01/1992	11/06/2004		
303	Sri Savar Balabhadra	ST	01/05/1971	ER	EZ2	PCC	BCD3	Bhubaneswar	19/12/1990	19/12/1990	14/05/2004	19/12/1992	11/06/2004		
304	Sri Paul Karmel Rudra	OBC	15/05/1970	BOR	IBBM	BFC	BFD1	Agartala	10/03/1993	10/03/1993	17/03/2004	12/04/1996	11/06/2004		
305	Sri Dey Biswajit	Gen	26/03/1958	ER	NEZ	ACC1	TZCD	Tezpur	10/03/1993	10/03/1993	25/11/2004	10/03/1995	06/09/2004		
306	Sri Srivastava Reetesh Kr.	Gen	01/03/1967	ER	EZ2	PCC	PCD2	Patna	12/04/1993	12/04/1993	20/09/2004		06/09/2004		
307	Sri Saha Subrata	Gen	01/11/1965	ER	NEZ	ACC1	GCD	Guwahati	14/05/1993	14/05/1993	26/09/2004	14/05/1995	06/09/2004		
308	Sri Chakraborty B. B.	Gen	24/01/1950	BOR	IBBZ	BFR	KCD1	Krishnagar	04/04/1972	04/04/1972	09/09/2004	01/04/1988	06/09/2004		
309	Sri Mondal Swapan	SC	06/11/1970	ER	NEZ	ACC1	ACC1	Guwahati	14/05/1993	14/05/1993	30/11/2004	11/05/1995	06/09/2004		
310	Sri Biswas Kali Sadhan	SC	01/10/1952	BOR	IBBM	MCMC	KCMD	Krishnagar	04/03/1992	04/08/1982	09/09/2004		06/09/2004		
311	Sri Sutradhar Monaranjan	SC	22/05/1955	ER	NEZ	GCEC	GCEC	Guwahati	22/10/1962	22/10/1962	01/04/1988		06/09/2004		
312	Sri Laskar Nilopal	SC	09/05/1970	ER	NEZ	SCC	SCC	Silchar	08/07/1993	08/07/1993	17/12/2004		06/09/2004		
313	Sri Bhattachari N. C.	Gen	21/10/1957	ER	NEZ	GCEC	TCED	Tezpur	22/10/1982	22/10/1982	12/10/2004	01/04/1988	06/09/2004		
314	Smt Begam M. N.	Gen	01/01/1943	ER	EZ2	BCC	BCD3	Bhubaneswar	01/09/1970	01/09/1970	14/09/2004	01/04/1988	06/09/2004		
315	Sri Adhikari Basu Deb	Gen	05/02/1957	ER	EZ1	KCC2	KCD4	Kolkata	02/05/1963	02/05/1983	15/10/2004	01/04/1988	06/09/2004		
316	Sri Sarker Kumud Ranjan	SC	15/09/1959	BOR	IBBM	BFC	BFC	Agartala	16/05/1983	16/05/1983	27/09/2004	01/04/1988	06/09/2004		
317	Sri Luckson Chinir	ST	01/02/1957	ER	NEZ	SCC	KCD	Khatkhati	28/10/1991	10/08/1991	17/09/2004		06/09/2004		
318	Sri Sarker Samir Kr.	Gen	07/11/1969	BOR	IBBM	MCMC	MCMC	Murshidabad	30/10/1993	30/10/1993	09/09/2004		06/09/2004		
319	Smt Das Lakshmi	SC	30/03/1958	BOR	IBBZ	MCC	MCD1	Malda	27/04/1984	27/04/1984	10/09/2004	01/04/1988	06/09/2004		
320	Sri Ghosh Dibashish	Gen	07/04/1954	ER	EZ1	KCEC1	BBED	Kolkata	30/05/1984	30/05/1984	01/04/1988		06/09/2004		
321	Sri Barik Santosh Kr.	ST	22/05/1962	ER	EZ1	SCC	SCC	Siliguri	04/02/1991	04/02/1991	02/11/2004		06/09/2004		
322	Sri Bahadur Gopal	Gen	10/04/1964	ER	EZ1	SCC	GCD	Gangtok	14/04/1983	14/04/2005	02/02/2005	01/04/1988	06/09/2004		

TOTAL

Superintending Engineer  
Co-ordination Circle (E.R.)  
C.P.W.D., Nizam Palace,

234/4, A. I.-C. Baise Road

Kolkata-700010

36

26

GOVERNMENT OF INDIA  
CENTRAL PUBLIC WORKS DEPARTMENT

OFFICE OF THE SUPERINTENDING ENGINEER, G.C.F. ORGANISATION CIRCLE (ER),  
17<sup>TH</sup> FLOOR, 2<sup>ND</sup> MSO BUILDING, NIZAM PALACE, 134/4, A.J.C. BOSE ROAD, KOLKATA-20  
Tel : (033)22877516

Fax : (033)22813183

No. 9(255)/SE(C)/ER/CDNII/ 330

Dated: 24/5/06

S. K. Chakraborty, H/  
G.C.F. **ANNEXURE IV**

OFFICE ORDER NO 23 OF 2006

The under mentioned UDCs are hereby promoted to the post of **Lead Clerks** in the scale of pay of Rs.5000/- 150-8000 from the date of actual assuming charges of higher posts until further orders.

Sl. No.	Name Shri/smt.	Quota	Present office	Sl. No.	Name Shri/Smt.	Quota	Present office
1.	Anjan Das(SC)	SQ	AAWD/ Guwahati	8	Pallab Chakraborty	MQ	KCEC-II/ Kol
2.	Dilip Ch. Saikia(ST)	SQ	GEDI/ Guwahati	9.	Arpan Maitra(SC)	MQ	Coord(ER)/ Kol
3.	Sukumar Chakraborty	SQ	KCC-II/Kol	10.	Bswajit Mukherjee	MQ	KCD-VI/Kol
4.	S.K.Mukherjee	SQ	KCD-IV/Kol	11.	Pranab Kr. Das	MQ	KED-VI/Kol
5.	T.K.Roy	SQ	BLMD/ Balurghat	12.	Nil Kanta Das(SC)	MQ	KCD-II/Kol
6.	Debasish Mukherjee	MQ	KCD-VI/Kol	13.	Apurba Lal Biswas (C)	MQ	KCD-VI/Kol
7.	Ajit Das	MQ	ACC-I/ Guwahati	14.	Goutam Kr. Pandit	MQ	KCD-III/Kol

Consequent on above, the following transfer/posting of promoters are hereby ordered with immediate effect in the concerned public service:

Sl. No.	Name Shri/smt.	From	To	Vice Shri/Smt. Ex.vacancy
1.	Anjan Das	AAWD/ Guwahati	NAAP Div./Guwahati	Ex.vacancy
2.	Dilip Ch. Saikia	GEDI/ Guwahati	GCF/ Guwahati	--do--
3.	Sukumar Chakraborty	KCD-IV/Kol	KCD-IV/Kol	--do--
4.	S.K.Mukherjee	KED-IV/Kol	KED-IV/Kol	Ex.vacancy
5.	T.K.Roy	BLMD/Balurghat	BLMD/Balurghat	--do--
6.	Debasish Mukherjee	KCD-VI/Kol	BLCD-I/Balurghat	--do--
7.	Ajit Das	ACC-I/ Guwahati	PD-II/Guwahati	U.D.Rao promoted
8.	Pallab Chakraborty	KCEC-II/ Kol	MCD-I/Malda	Tapan Naskar
9.	Arpan Maitra	Coord(ER)/ Kol	SJD(IBBL)/Siliguri	Ex.vacancy
10.	Bswajit Mukherjee	KCD-VI/Kol	BUCD/Buniadpur	Ex.vacancy
11.	Pranab Kr. Das	KED-VI/Kol	(GJ)/Ganotok	Ex.vacancy
12.	Nil Kanta Das	KCD-II/Kol	ICD/Islampur	J.P.Saphui
13.	Apurba Lal Biswas	KCD-VI/Kol	SCED/Siliguri	Ex.vacancy
14.	Goutam Kr. Pandit	KCD-III/Kol	MCMC(IBBR)/ Berhampur	Ex.vacancy
15.	Tapan Naskar	MCD-I/Malda	KCEC-I/Kol	Ex.vacancy
16.	J.P.Saphui	IJD/Islampur	SE(Co-ord)/Kol	M.K.Biswas

The promoted UDCs will have to intimate their acceptance/refusal of promotion/posting within 7(seven) days for Kolkata and 15(fifteen) days for outstations from the date of issue of this order. The concerned Controlling officers are hereby requested to obtain written acceptance/refusal of promotion from the promoted persons and to communicate the same to this office within the date specified above. No.

DDCHOP

Certified to be true copy

A. H.  
Advocate  
Gauhati High Court

27

30

conditional acceptance of promotion will be entertained. It is further indicated that it will be responsibility of the Controlling officer to obtain written and dated acknowledgement of the receipt of the promotion/posting order from the promotees under them and their written acceptance/refusal of the promotion order and to send the same to this office for record and further necessary action so that future litigation are avoided.

In case no intimation about acceptance/refusal of above promotion/posting is received from the promoted persons within the specified date, their promotion are liable to cancel without further reference. It may be noted by the officials offered promotion that in case of refusal or non-receipt of intimation about their acceptance of promotion in time his/her name will be debarred from promotion for a period of one year or till vacancy arises whichever is later.

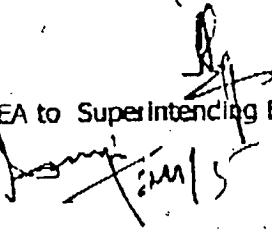
The controlling officer are also requested that if any Vigilance disciplinary case is pending or contemplated against any promotee, the effect of promotion should not be given to him and the fact may please be communicated to this office forthwith.

Further, the Controlling officers are requested to release the officials who accept promotion without waiting for substitute as per instruction of higher authorities within 15(fifteen)days from the date of issue of this order.

  
(C.S. MITTAL)  
Superintending Engineer, Coord(ER)

Copy to:

1. DGW, CPWD, Nirman Bhawan, New Delhi-11.
2. ADG(ER), CPWD, Nizam Palace, Kol-20.
3. All CE(C&E) under ER.
4. All SE(C&E) under ER.
5. All EE(C&E) under ER.
6. Concerned officials through their controlling officer.
7. Estt. section/Coord(ER), Kol.
8. Regional Secretary, All-India CPWD Office Staff Association, Kol.
9. General Secretary, CPWD Staff Association(EZ), Kol.

  
EA to Superintending Engineer, Coord(ER)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

IN THE MATTER OF

O.A.NO.178 of 2006

Shri Narendra Narzari

: Applicants

- VS -

Union of India & Others

: Respondents

- AND -

IN THE MATTER OF:

Written statement submitted by the  
Respondent Nos.1 to 5

WRITTEN STATEMENT:

The humble answering respondents submit their  
written statements as follows:

1(a). That I am Working as Executive Engineer  
Guwahati Central Division, CPWD —  
and respondent No. 4 (Rep) in  
the above case. I have gone through a copy of the  
application served on me and have understood the contents  
thereof. Save and except whatever is specifically admitted  
in this written statements, the contentions and statements  
made in the application may be deemed to have been denied.  
I am competent and authorized to file the written statement  
on behalf of all the respondents.

for 61  
Dinesh  
21/11/06

Executive Engineer  
Guwahati Central Division  
CPWD  
Dinesh

21/11/06  
M.U. Phine Case  
99

(b) The application is filed unjust and is unsustainable both on facts and in law.

(c) That the application is bad for non-joinder of necessary parties and misjoinder of unnecessary parties.

(d) That the application is also hit by the principles of waiver estoppels and acquiescence and liable to be dismissed.

(e) That any action taken by the respondents was not stigmatic and some were for the sake of public interest and it cannot be said that the decision taken by the Respondents, against the applicants had suffered from vice of illegality.

2) That with regard to the statements made in paragraph 1 of the application, the answering respondents do not agree with the same. No such supersession was made in the office order No.23/2006 issued vide T.O. no.9 (255)/SE(C)/ER/CDNII/330 dated 24.05.2006. The respondents No.6, 7 and 8 were offered promotion on seniority quota at their respective position of consideration zone. The applicant was also in the zone of consideration for promotion to the post of Head Clerk but departmental promotion committee could not take decision regarding his suitability for promotion due to non-availability of Confidential Report and Vigilance Clearance Certificate.

It is pertinent to mention here that, in all cases of promotion, the question of suitability and unsuitability on the basis of record is inherent as promotion is selection and nobody can claim it as of right.

3) That with regard to the statements made in paragraphs 2, 3, 4.1 to 4.6 of the application, the answering respondents do not admit anything except those that are based on records/rules and legal foundation.

4. That with regard to the statements made in paragraphs 4.7 of the application, the answering respondents beg to submit that the seniority list issued by the Respondent no.5, where the applicant's position is at Sl.No.4 and Respondent no.6, 7 and 8 are at Sl.Nos.10, 11 and 12. All of them were within the zone of consideration for promotion to the post of Head Clerk.

5. That with regard to the statements made in paragraphs 4.8, 4.9 and 4.10 of the application, the answering respondents do not agree with the same. The position has already been explained in the previous paragraphs. The applicant is senior to the respondent Nos.6, 7 and 8, but the DPC could not take decision due to the non-availability of CR/VCC of the applicant. His case shall be considered by the next DPC (CR and VCC now received) and if DPC finds him fit for promotion, he will be offered promotion and also get benefit of the seniority

in the grade of Head Clerk when shall be reckoned from the date of promotion order issued in respect of Respondent Nos. 6, 7 and 8.

It is worth mentioning here that there is no any legally enforceable right when only the chances of promotion are reduced but right to be considered for promotion has not been affected at all.

6. That with regard to the statements made in paragraph 4.11 of the application, the answering respondents submit that the promotion order will be issued in favour of the applicant if the next DPC finds him fit based on his CR/VCC. The place of posting will be decided by the department as per administrative requirement.

7. That with regard to the statements made in paragraphs 4.12 of the application, the answering respondents beg to submit that the right to be considered for promotion of the applicant has not been curtailed, and promotions depend certain procedures, criteria as mentioned above and so far as the place of posting is concerned, it is the prerogative of the department concerned since any public servant is bound to work in the interest of the Government and in the interest of the public and since it is one of the service conditions once agreed upon.

8. That with regard to the statements made in paragraphs 6.7 of the application, the answering respondents beg to submit that the applicant is put to the strictest proof thereof.

9. That with regard to the statements made in paragraph 8 of the application, the answering respondents beg to submit that the claim of the applicant is devoid of any merit and not tenable in the eye of law and as such the application is liable to be dismissed.

10. That this written statement is made bonafide and for the ends of justice.

6

VERIFICATION

14

I, N. SRINIVASA RAO aged \_\_\_\_\_  
about 45 years, working as Executive Engineer,  
Guwahati Central Division ; CPWD ; GUWAHATI  
and competent officer of the answering respondents, do  
hereby verify that the statements made in paras  
1, 2, 3, 5, 6 & 7 are true to my knowledge and those made  
in paras 4 being matters of record are  
true to my information derived there from which I believe  
to be true and the rest are my humble submissions before  
this Hon'ble Tribunal.

And I sign this verification on this the  
21st day of August 2006 at Guwahati.

N.S.R.



Signature

Executive Engineer  
Guwahati Central Division  
S. No. 9, Jorhat  
Assam, India - 781002